

भागलपुर-भाण्डार-हिल लूप (बाप) लाइन

2045. श्री सतीशकुमार: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को पता है कि भागलपुर और भाण्डार हिल के बीच एक लूप लाइन है;

(ख) क्या सरकार का भाण्डार हिल में देवघर तक एक लूप लाइन के निर्माण करने का विचार है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन): (क) से (ग). जी हाँ। मंदार-हिल से दैधनाथ धाम (देवघड़) तक 55 किलोमीटर लम्बी बड़ी लाइन के निर्माण के लिए प्रारम्भिक इंजीनियरी एवं यातायात सर्वेक्षण का काम पूरा हो गया है और सर्वेक्षण रिपोर्ट और अनुमान का संकलन किया जा रहा है। सर्वेक्षण रिपोर्ट प्राप्त होने और वित्तीय क्षमता और धन की उपलब्धता आदि सभी पहलुओं में उसकी जांच हो जाने के बाद ही इस सम्बन्ध में निर्णय किया जायेगा।

Domohani-Changrabandha Line

2046. SHRI SUBODH SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representation for the restoration of Domohani-Changrabandha (North Frontier Railway) section of Railway, abandoned since 1968 flood; and

(b) if so, the decision, if any, taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) A fresh traffic survey carried out during 1978 for the restoration of Domohani-Changrabandha line revealed that the project would not be financially viable (return being (—)28.96

per cent in the 6th year of opening of the line). Due to limited financial resources which are not adequate even to progress the schemes already in hand and to complete them in a reasonable time, it is not possible to take up restoration of this unremunerative line at present. However, the Planning Commission had appointed a National Transport Policy Committee in April, 1978 to evolve rational criteria for construction of new lines including unremunerative lines and the mode of financing them. The report of this Committee has just been received by the Planning Commission and the restoration of this line will be given due consideration in the light of the accepted recommendations of this Committee.

Trains Suspended in Western Railway due to shortage of Coal

2047. SHRI R. P. GAEKWAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a number of trains on the Baroda Division of the Western Railway have been suspended due to shortage of coal;

(b) if so, how many trains stand suspended and from which dates;

(c) when these trains are likely to be re-started; and

(d) the steps taken to improve the situation in order to mitigate hardship of Railway passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). Six pairs of trains were suspended due to coal shortage on Baroda Division of Western Railway from 4-6-1980. All these trains were restored by 11-6-1980.

(d) Close liaison is being maintained with the coal producing authorities and the Deptt. of Coal for stepping up the availability of steam coal to the Railways.

उटावना गांव के निकट रेलवे के खम्बे

2048. श्री मूल चन्ध डागा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या तहसील वाली के उटावना गांव के सभी कृषक नये खम्बे लगाये जाने के कारण ताकि खेतों के लिये उनका रास्ता रुक जाने के कारण परेशान है अथवा कठिनाइयों का सामना कर रहे हैं;

(ख) क्या यह सच है कि गांव वालों ने इस सम्बन्ध में डिवीजनल मैनेजर जोधपुर को शिकायत की है और जिलाधीश पाती ने स्पष्टीकरण की है कि गांव उटावना के निकट लगाये गये रेलवे के खम्बे हटाये जाए;

(ग) यदि हां, तो सरकार द्वारा इस बारे में क्या कार्यवाही की जा रही है; और

(घ) यदि नहीं, तो उसके क्या कारण हैं?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन):

(क) से (घ). इधर हाल में इस सम्बन्ध में उटावना गांव के कृषकों से कोई शिकायत प्राप्त नहीं हुई है। इस क्षेत्र में पटरियों को पार करने के लिए केवल पशुओं और पैदल जाने वालों के लिए न कि वाहनों के लिए, एक 'डी' श्रेणी का पारपथ बना हुआ है। इस पारपथ के दोनों ओर पहुँच मार्गों पर खम्बे लगाये गये हैं ताकि रेलवे लाइन पार करने के लिए वाहन उधर से न गुजरें और दुर्घटनाएं न हों।

हाल में राज्य सरकार से पशुओं के आने जाने के लिए बनाये गये इस पारपथ को 'सी' श्रेणी के नियमित पारपथ में बदलने का सुझाव प्राप्त हुआ है ताकि नहर का निरीक्षण करने के लिए आने वाले वाहन यहां से लाइन पार कर सकें। इस काम को निक्षेप कार्य के रूप में किया जाना है। इस काम के लिए रेलवे ने रेल संरक्षा आयुक्त की स्वीकृति मांगी है जिन्का अनुमोदन प्राप्त होने के बाद शीघ्र ही इस काम को शुरु किया जायेगा।

Closure of Food Testing Laboratory in Delhi Administration

2049. SHRI MADHAVRAO SCINDIA: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the food testing laboratory in Delhi Administration is practically closed as a result of charges levelled against the staff for corruption;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) to (c). As a result of serious malfunctioning of the Food Laboratory of Delhi Administration and charges of corruption levelled against the technical staff, the Administration took a policy decision to transfer the entire staff including Public Analyst out of the Laboratory and replace them with fresh, properly qualified and trained staff. The erstwhile staff was transferred out between January and March, 1980. Replacement staff at the level of the Chemists and Senior Chemists have already been appointed and have been given proper training at the Central Food Laboratory, Ghaziabad. The incumbent selected as Public Analyst has not yet joined. As an interim measure, the Public Analyst of Haryana is functioning as the Public Analyst for Delhi also.

The complaints of corruption levelled against certain members of the erstwhile staff are under investigation by the anti-corruption department.

Investment in Kerala Road Transport Corporation by Central Government

2050. SHRI A. NEELALOHITHADASAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have made any investment or provided

any funds to the Kerala State Road Transport Corporation; and

(b) if so, the amount thereof; and

(c) whether Government get yearly audit reports of the concurrent audit made by the Accountant General?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Rs. 809.17 lakhs upto 31.3.80.

(c) The Kerala State Road Transport Corporation gets the yearly audit reports of the concurrent audit made by the Accountant General and there are three representatives of the Railways on the Board of Directors of the Corporation. Kerala State Government also receives these reports but these are not submitted to Central Government (Railways) separately.

Stand by Generators in tokenless section

2051. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether standby generators are provided in tokenless section of North Eastern Railway;

(b) who are maintaining the generators in case of power failure;

(c) whether North Frontier Railway ESMS are forced to operate generators even if they are not trained mechanically;

(d) whether any staff who refused to operate has been victimised on this account; and

(e) if so, what arrangement has since been made to provide shift-wise mechanic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, at stations wherever required.

(b) Diesel machines are maintaining the generators.

(c) and (d). No.

(e) Does not arise.

Vocational Training to Rural Women

2052. SHRI M. RAM GOPAL REDDY: Will the Minister of LABOUR be pleased to state:

(a) whether Government are formulating a scheme for imparting vocational training to rural women; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) Government signed an agreement with ILO/SIDA in 1977 for the first phase of the Women's Vocational Training Programme and have set up three Institutes in New Delhi, Bombay and Bangalore for training women in the trades of Dress Making, Secretarial Practice, Electronics, Garment Knitting, Beautician Business Services etc. ILO Experts are assisting in implementation of the scheme.

The Government has planned to continue the project into a second phase with the object of expending activities to other regions, including rural areas. At present, surveys have been planned in all the major States of the country. These surveys will be conducted by eminent research institutions who have agreed to undertake the work. They will identify training needs of rural women in the States allotted to them. These surveys will be funded by ILO. The contract between the institutions and ILO is expected to be signed shortly. Further action for training of rural women will be taken after the survey reports from the said institutions become available to the Government.

Fleet strength of Shipping Corporation of India

2053. SHRI K. A. RAJAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the fleet strength of the Shipping Corporation of India, at present and how many steamers were sea-worthy on the 1st January, 1980;

(b) how many such steamers are equipped to carry frozen sea foods as cargo;

(c) whether Government are aware that foreign buyers have instructed their agents in India not to send cargo in Indian Ships; and

(d) the total of frozen cargo carried by vessels of Indian Shipping Corporation in the years 1977-78 to 1979-80?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) The Shipping Corporation of India have a fleet strength of 143 vessels at present. The sea-worthy fleet stood at 140 vessels as on 1.1.1980.

(b) Out of the above 48 vessels are equipped to carry frozen sea good as cargo.

(c) In a few cases buyers from New York have insisted that shipments of cargo consisting of seeds of various kinds may not be made by Indian ships. However, SCI is persuading them to use Indian ships for the shipment.

(d) The total frozen cargo carried by vessels of Shipping Corporation of India during the calendar years 1977 to 1979 is as follows:

.	.	.	8978 M. Tonnes.
1978.	.	.	6608 M. Tonnes
1979.	.	.	4020 M. Tonnes

Steamer Service from Cochin Port to Middle East

2054. SHRI K. A. RAJAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have investigated the possibility of conducting regular passenger Steamer services from Cochin Port to Ports in the Middle East;

(b) if so, the result of such investigation; and

(c) whether the steamer traffic potential of Cochin port has been investigated?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir. However, the Mogul Line Limited planned a sailing from Bombay *via* Cochin to West Asia Gulf on an experimental basis, but investigations showed that traffic available at Cochin was expected to be very small and was not commensurate with the additional cost of making a call of the vessel at Cochin.

Ship repairing yards

2055. SHRI AHMED M. PATEL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal under the consideration of Government for the development of ship repairing yards during 1980-81; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). A 15-year Perspective Plan for ship-repair facilities in the country is under preparation and is

expected to be ready in 1980-81. M/s. Garden Reach Shipbuilders & Engineers have also prepared a project report for the establishment of a ship repair complex at Haldia to repair vessels of upto 45,000 DWT. The establishment of this complex as well as other ship repair facilities will depend on the availability of resources and relative priorities.

Shipping Vessels

2056. SHRI BALASAHEB VIKHE PATIL: Will the Minister of SHIPPING & TRANSPORT be pleased to state:

(a) the number of shipping vessels, indicating DWT, owned by Government as well as those owned by private shipping companies of India indicating company-wise details thereof;

(b) whether there is any proposal to acquire more vessels from foreign countries during 1980-81 by the Shipping Corporation of India and also by the private shipping companies; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) The information is as per Annexure—I.

(b) and (c). In addition to the vessels already on order with various foreign shipyards and expected to be delivered in 1980-81, a proposal for acquisition of two tankers by the Shipping Corporation of India is under consideration. Private companies proposals for acquisition of ships from foreign countries are as per Annexure—II.

Statement

INDIAN TONNAGE AS ON 31-5-80.

Name of Company	No. of vessel	G. R. T.	D. W. T.
PUBLIC SECTOR			
1. Shipping Corpn. of India Ltd.	142	28,65,099	47,99,008
2. Mogul Line Ltd.	16	1,91,640	2,91,024
3. Poompuhar Shipping Corpn. (Tamil Nadu Govt. undertaking)	1	8,307	11,433
4. Karnataka Shipping Corpn. Ltd. (Karnataka Govt.-undertaking)	2	25,344	43,005
5. Kerala Shipping Corpn. Ltd. (Govt. of Kerala undertaking)	1	13,819	21,550
6. Union of India (MOS&T)	6	8,688	3,439
	168	31,12,897	51,69,459

PRIVATE SECTOR

7. Scindia Steam Nav. Co. Ltd.	46	5,93,584	9,25,046
8. Great Eastern Shipping Co. Ltd.	18	3,91,710	6,80,207
9. India Steamship Co. Ltd.	20	2,03,773	3,10,600

Name of Company	No. of Vessel	G R T.	D.W.T.
10. Chowgule Steamships Ltd.	5	1,59,823	2,73,959
11. South India Shipping Corpn. Ltd.	6	1,51,144	2,72,683
12. Dempo Steamships Ltd.	8	1,60,250	1,66,131
13. Damodar Bulk Carriers Ltd.	6	1,38,134	2,46,090
14. Ratnakar Shipping Co. Ltd.	6	97,165	1,67,116
15. Seven Seas Transportation Ltd.	4	85,637	1,44,434
16. Surrendra Overseas Ltd.	4	42,438	67,128
17. South East Asia Shipping Co. Ltd.	5	35,060	44,280
18. Nilhat Shipping Co. Ltd.	2	33,390	49,200
19. Sagar Shipping Co. Ltd.	2	31,508	54,595
20. Pant Ocean Steamships Ltd.	3	28,318	41,027
21. Garware Shipping Corpn. Ltd.	4	26,037	38,148
22. Mackinnon Mackenzie & Co. Ltd.	3	24,958	40,049
23. Tolani Limited.	2	22,440	33,993
24. Jay Shree Shipping	3	35,925	59,732
25. Tolani Shipping Co. Ltd.	2	19,632	29,028
26. Himalaya Shipping Co. Ltd.	3	17,148	26,08
27. Varun Shipping Co. Ltd.	2	15,803	27,070
28. Hede Nav. Pvt. Ltd.	1	15,387	27,418
29. Thakur Shipping Co. Ltd.	3	15,376	25,318
30. Pookh Ocean Carriers Ltd.	2	14,576	19,063
31. Tata Chemicals Ltd.	1	13,325	21,892
32. Malabar Steamship Co. Ltd.	2	11,473	17,817
33. Indoceanic Shipping Co. Ltd.	3	10,217	15,387
34. Vijay Lines Ltd.	3	1,156	11,685
35. Jal Doot Shipping Pvt. Ltd.	2	9,053	13,359
36. Fulad Lines Pvt. Ltd.	1	9,412	12,254
37. Maini Shipping Ltd.	2	7,819	12,231
38. Collis Line Pvt. Ltd.	3	7,632	11,784
39. Essar Bulk Carriers	5	20,394	34,835
40. RAJ Line Ltd.	2	4,382	6,542
41. Western Star Line Ltd.	2	3,059	4,360
42. Deccan Shipping Ltd.	1	2,989	4,615

Name of Company	No. of Vessel	G.R.T.	D.W.T.
43. M.M.P. Lines Ltd.	1	2,988	5,080
44. Universal Shipping Co.	1	2,671	3,480
45. Panchsheel Shipping Co. Ltd.	1	2,501	4,166
46. Kerala Lines Limited	2	2,396	4,042
47. Allanasons Pvt. Ltd.	1	2,359	2,789
48. Streamline Shipping Co. Ltd.	1	1,971	3,384
49. Sudarsan Liners Ltd.	1	1,764	3,180
50. Bombay Marine Engg. Works	3	1,459	2,094
51. Reshamwala Pvt. Ltd.	1	1,220	2,036
52. Arcot Shipping Co. Ltd.	1	2,000	3,000
53. United Shipping Agency	1	1,219	1,777
54. Hinengo Lines Ltd.	1	499	1,175
55. Lakshmi Lines Ltd.	1	499	1,012
56. Sagar Lines (India) Pvt. Ltd.	1	497	712
57. Sujwala Shipping Co. Ltd.	1	489	1,188
58. Mohurgong & Gulma Tea Estates	1	450	600
59. Darabshaw B. Gursetji's sons Shipping Co. Ltd.	1	431	618
60. Hauers Lines Pvt. Ltd.	2	700	1,818
61. Andaman Lines Pvt. Ltd.	1	300	618
62. Nicobarese Commercial Co.	1	198	250
	211	24,95,738	39,79,759
GRAND TOTAL	379	56,08,635	91,49,218

Statement II

- Arabian Shipping Co. 'PITRIA SUN'—3446 DWT
PITRIA RAINBOW—3551 DWT
 - Surrendra Overseas Two new Ships of 27,000 DWT Each
 - Streamline Shipping Co. m.v. 'EISHAN MARU' No. 8—4375 DWT
 - Esar Bulk Carriers One new product carrier of 19,500 DWT
 - Maini Shipping Ltd. m.v. KOEI MARU—5850 DWT
m.v. YOGHIUMI MARU—5692 DWT
 - Hede Nav. Pvt. Ltd. m.v. St. John—15925 DWT
 - Jay Shree Shipping m.v. 'EVEE'—26511 DWT
 - National Nav. Ltd. m.v. 'ANJA'—4780 DWT
- The Company has not taken delivery of the Ship through sanction has been issued by the Govt.

Vessels built in Indian Shipyards

2057. SHRI BALASAHEB VIKHE PATIL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number and type of vessels build in Indian shipyards each year during the last three years and the number and type of vessels proposed to be built in 1980-81;

(b) whether Government are allowing any subsidy for purchase of ships built in Indian shipyards to counter the higher cost in relation to the foreign shipyards; and

(c) if so, what is the present rate of subsidy and the total amount of subsidy in this behalf given during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) The number of ocean going vessels built in Hindustan Shipyard Ltd. at Visakhapatnam during the last 3 years is as follows:—

1977-78	21
1978-79	11
1979-80	2

All these vessels are multipurpose bulk carriers of 'Pioneer class'. Three vessels of this type are proposed to be constructed during 1980-81.

The Cochin Shipyard Ltd. have under construction their first vessel, a Panamax type bulk carrier of 75,000 DWT. During 1980-81, this vessel will be delivered and the construction of the second vessel of this type, already taken up, will continue.

(b) Yes, Sir.

(c) In terms of the existing pricing formula, the Government provides direct subsidy to the Shipyards on a tapering scale commencing with 5 per cent in 1971 and reduced by 1 per

cent every two years, of the international parity price of the vessel. The Shipyards also get the actual price differential between the indigenous price and the lowest international price of six specified items, subject to a ceiling of 10 per cent of the international price of the vessel. In addition, the shipowner pays to the shipyard 5 per cent over and above the international price towards partial cost of import substitution. The amounts of subsidy provided by Government to HSL and CSL during the last three years are given below:—

Year	HSL	CSL
(Rupees in lakhs)		
1977-78	156.73	54.00
1978-79	65.52	16.33
1979-80	173.93	Nil

Transportation of Wheat and Essential Goods by Rail

2058. SHRI BALASAHEB VIKHE PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the quantity of wheat transported by rail during each of the last 6 months from Punjab and Haryana to the deficit States and

(b) the quantities of various food-grains and other essential needs (commodity-wise) transported by rail to the drought-affected areas during the last 6 months?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Total movement of wheat and rice from stations in Punjab and Haryana on Northern Railway to deficit States is given in Statement I attached.

(b) Railways do not maintain statistics of movement of foodgrains or other commodities to specific areas or States. The total quantity of foodgrains (including coarse grains and pulses) and other essential commodities like petroleum products (POL), imported edible oil, soft coke, sugar and salt moved by the Indian Railways during the last 6 months is given in Statement II attached. Particulars of movement of Government sponsored foodgrains from Northern Railway to drought-affected States like Bihar, West Bengal, Orissa, Madhya Pradesh and North Eastern Region (including States of Assam, Arunachal Pradesh, Nagaland, Manipur, Mizoram, Tripura, and Meghalaya) are available and are given in Statement III attached.

Statement I

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2058 to be answered on 26-6-80 showing total loading of foodgrains (wheat & rice) from stations on Northern Railway serving Punjab & Haryana.

(figures in tonnes)

Month	Punjab	Haryana
December, 79 . . .	488736	144392
January, 80 . . .	488400	128528
February, 80 . . .	434352	116936
March, 80 . . .	552112	175784
April, 80 . . .	564240	150696
May, 80 . . .	594368	144600

Statement II

Statement referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2058 to be answered on 26-6-80 showing loading of foodgrains, petroleum products, imported edible oil, soft coke, sugar and salt on all Indian Railways.

Loading in wagons

Month	Foodgrains		P. O. L.		Imported Edible Oil		Soft Coke		Sugar		Salt	
	BG	MG	BG	MG	BG	MG	BG	MG	BG	MG	BG	MG
1979												
December	49696	19782	48958	2656	464	367	3348	694	960	5082	8101	
1980												
January	47966	18105	48840	7529	586	206	2976	1971	961	5553	7261	
February	44428	17327	45065	8069	647	187	2407	3335	1885	4004	7830	
March	52134	15818	49904	8949	655	205	3937	4931	3430	4223	7476	
April	*45450	*14640	47700	8850	940	250	2340	3709	2765	4003	6968	
May	*50530	*15438	47058	7874	1021	235	3100	4538	2987	*4867	*5797	

*Provisional figures.

Statement III

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2058 to be answered on 26-6-80 showing movement of sponsored foodgrains from stations on Northern Railway to Bihar, West Bengal, Orissa, Madhya Pradesh & North Eastern Region.

(In tonnes)

Month	West Bengal	Bihar	Orissa	Madhya Pradesh	North Eastern Region*
December, 79	195744	66672	39720	53094	67736
January, 80	168432	74280	38664	53016	58056
February, 80	159408	79128	34656	35352	58576
March, 80	216648	101336	65544	65160	64376
April, 80	173376	110040	64368	73512	91584
May, 80	165808	135336	54360	78504	94800

*This includes movement to the States of Assam, Arunachal Pradesh, Nagaland, Manipur, Mizoram, Tripura & Meghalaya.

Provision of Water Coolers at Stations

2059. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the Railway Stations on K. V. Railway of Northern Railway where water coolers have been provided for public use; and

(b) whether the facility would be extended to other stations on this section, especially Guler, Nandpur and Jawalamukhi Road in view of the heavy public demand?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Pathankot Railway Station.

(b) No water cooler is proposed for installation in the current programme for any of the stations in this section.

News Item 'Baby with Tail First of its Kind in India'

2060. SHRI S. M. KRISHNA: Will the Minister of HEALTH be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned 'Baby with Tail First of its Kind in India' appearing in the *Sunday Standard*, dated the 1st June, 1980;

(b) if so, whether any expert study has been conducted into such a case of the embryonic tail; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) and (c). No special study has been launched in the matter so far.

Coal Pilferage during Transit

2061. SHRI S. M. KRISHNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is large-scale pilferage of coal during transit from the coalfields; and

(b) if so, the steps being taken to plug this leakage?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No large scale pilferage of coal during transit by rail has been reported by the Zonal Railways.

(b) The following steps are being taken to prevent theft and pilferage of coal on the Railways:

(i) Escorting of block loads of coal from coal fields to Steel Plants, Power Houses etc. by armed R.P.F. is undertaken as far as possible.

(ii) R.P.F. track patrolling parties on duty for prevention of overhead electric wire thefts have been instructed to keep a sharp eye on coal loads and prevent pilferage of coal from them.

(iii) Beat-cum-patrolling duties have been introduced in big yards.

(iv) Crime Intelligence Staff has been deputed to collect intelligence about the activities of criminals and to arrange surprise raids on criminals and receivers of stolen Railway property, which also includes coal moving on the railways.

(v) Joint raids on spurious coal depots near Railway Yards are organised by RPF/GRP/ Civil Police.

(vi) Recently a special drive was launched in the Bihar portion of the Eastern, South Eastern and North Eastern Railways wherein armed escorting of coal rakes by armed RPF/RPSF/CRP was undertaken.

Visit of French President

2062. SHRI JANARDHANA POOJARY: Will the Minister of EXTERNAL AFFAIRS be pleased to state.

(a) whether the French President visited India recently and held talks with the Minister of External Affairs; and

(b) if so, the nature of talks and the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) President Giscard d'Estaing of France paid a state visit to India from 25th—29th January, 1980. The President held talks with the Prime Minister of India. The Minister of External Affairs participated in these talks.

(b) The talks covered bilateral and international issues. During the visit, the two countries concluded seven protocols and memoranda of understanding on industrial and commercial co-operation, coal mining, an aluminium complex in Orissa, agriculture and rural development, petrochemicals, fertilizers, drugs and chemicals, renewable energies, ocean science and technology.

A Joint Declaration on the international situation was signed by the President of France and the Prime Minister of India.

Peak Hours in regard to Bombay Suburban Trains

2063. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) what constitutes "Peak-hours" with respect to Bombay Suburban Trains;

(b) on what basis and since when it was decided;

(c) whether in spite of the changed circumstances like population rise of industries in Thane and around the

scope and definition of "peak-hours" has remained unchanged; and

(d) what action Railway Administration propose to take in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Periods when there is heavy movement of commuters in Bombay Metropolis have been defined as 'peak-periods' which are:

Rly.	Morning	Evening
Central	8 to 11	17 to 20
Western	8.30 to 11.30	17 to 20.

The concept of 'peak periods' and 'non peak periods' traffic started right from the beginning of commuter services.

(c) Studies carried out by the Railways and the latest survey by the Rail Tariff Enquiry Committee have revealed that the concept of 'peak period' traffic remain unaltered with growth in population and industries in and around Bombay Metropolis.

(d) The number of trains per hour of 'peak periods' has already been increased.

Express Train to link Madras bound Passengers

2064. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a representation in February 1980 from the President of Ranchi Tamil Sangam, Ranchi (Bihar) in regard to an Express Train to link Madras bound passengers;

(b) if so, the action taken in the matter; and

(c) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). The Question of linking Madras with Ranchi by introducing an Express train between Ranchi and Rourkela to be amalgamated with 89/90 Madras-Bokaro Express has been agreed to in principle. However, this can be done only after dieselisation of 89/90 Express, which is not feasible at present due to short availability of spare diesel locos.

यमुना विहार में केन्द्रीय सरकार स्वास्थ्य योजना अविधालय का खोला जाना

2065. श्री चन्द्रपाल झैलानी: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यमुना विहार में केन्द्रीय सरकार स्वास्थ्य योजना के एक अविधालय के खोले जाने का विचार है;

(ख) यदि हां, तो यह कब तक स्थापित हो जाएगा; और

(ग) यदि नहीं, तो तत्सम्बन्धी कारण क्या हैं?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निर्हार रंजन लास्कर): (क) से (ग). वित्तीय कठिनाइयों के कारण इस समय ऐसा कोई प्रस्ताव नहीं है।

Labourers engaged in parcel and goods handling at Dhanbad station

2066. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) total number of labourers engaged in parcel and goods handling at Dhanbad Station;

(b) whether the labourers are getting the minimum wage on the basis of work done by them, if so, details of their earnings on average in last three months; and

(c) if not, justification of making low payments?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) 8 labourers are engaged in parcel handling and 10 labourers on goods handling on part time basis, as and when required by the Railways. They normally work for private parties and paid by them.

(b) and (c). These labourers have been engaged on part time basis as and when required by the Chief Goods Clerk and Commercial Supervisor who work ex-officio as handling contractors. The payment is done strictly on the basis of traffic handled. The average monthly payments made per labourer on this account comes to Rs. 35.63 and Rs. 40.00 approximately for handling parcels and goods traffic respectively during the last 3 months. These labourers are working only on a part time basis with the Railways when required and they normally work for the private parties at Dhanbad station.

Minimum wages to Labourers in parcel and goods handling contracts, Dhanbad

2067. SHRI A. K. ROY: Will the Minister of LABOUR be pleased to state:

(a) whether the labourers engaged in Parcel and goods handling contracts in Dhanbad Station are paid the minimum wages or not; and

(b) the action taken by the RLC(c), Dhanbad to ensure payment of minimum wages, weekly leave and other benefits to these labourers as admissible under the law?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Employment in Parcel and Goods handling is not yet covered under the Minimum Wages Act, 1948.

(b) In view of the answer at (a) above, the RLC(c) cannot take any action under the Minimum Wages Act.

Minimum wages in Coal and Ash handling Contractors, Dhanbad

2068. SHRI A. K. ROY: Will the Minister of LABOUR be pleased to state:

(a) total number of labourers working under the Coal and Ash handling contractors in different sheds of Dhanbad Division E. Railway;

(b) whether they are paid the minimum wages, weekly rest, leave and other facilities;

(c) whether proper records are maintained and payments are supervised by the Railway Officers;

(d) the facts in details regarding action taken by the RLC(c) Dhanbad to enforce statutory provisions of law; and

(e) whether the work is of regular nature and if so, whether it is proposed to be departmentalised?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Total number of contract labour working under the coal and ash handling contractors in different sheds of Dhanbad Division of Eastern Railway, is 888.

(b) Minimum wages under the Minimum Wages Act, 1948 have not yet been fixed for these categories of workers. Contractors are, however, required to pay the workers the minimum rates of wages prevailing in the area for similar employment.

(c) Yes, Sir.

(d) As the Minimum Wages Act, 1948 is not applicable to these employments the question of action under the Minimum Wages Act, 1948 by the RLC(c) Dhanbad, does not arise.

(e) Since the receipt of coal traffic, in loco shed is not uniform in all the days around the year, the Railways have found contract labour more suitable for coal and ash handling work. The Railways have also not considered

it desirable to abolish the contract system because the pattern of traction is undergoing rapid changes and gauge conversion is in progress.

Invention of a drug useful in Child Birth and termination of pregnancy

2069. SHRI G. Y. KRISHNAN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that a new drug, useful in child birth and also for medical termination of pregnancy has been developed by the scientists at the Regional Research Laboratory Jammu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). Scientists at Regional Research Laboratory, Jammu have been studying the anti-implantation and abortifacient activity of Pueraria Tuberosa. The results of the experiments in rats are quite encouraging. Further studies are continuing. Another drug vasicine Hydrochloride is also being tested for its abortifacient properties.

Railway expansion programme

2070 SHRI MADHAVRAO SCINDIA. Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that expansion programme of railways during the last two Five Year Plans was not rapid as was planned;

(b) the number of new lines in Kilometres against planned target; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). During the 4th Plan (1969-70 to 1973-74)

modernisation and its concomitant emphasis on efficient and economical aspects of rail transport became the focal point. 790 kms. of new lines were built during this plan.

The stress during the Fifth Plan (1974-75 to 1977-78) was to provide carrying capacity for the increased passenger and freight traffic. Construction of 848 kms. of new lines was completed during this plan period.

The route kilometres on the Indian Railways during the past 30 years have grown by about 7000 kms. or by about 13 per cent, while track kms. have increased by about 26 per cent due to double tracking etc. During the previous plans outlay on new railway lines was around Rs 100 crores in each Five Year period.

जयंत विटामिन कम्पनी, रतलाम पर भविष्य निधि और कर्मचारी राज्य बीमा योजना की बकाया राशि

2071. श्री निहाल सिंह: क्या धर्म मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि जयंत विटामिन कम्पनी, रतलाम (मध्य प्रदेश) अपने दर्जे के अनुसार अपने कर्मचारियों को वेतन और मंहगाई भत्ता आदि का वितरण नहीं कर रही है और इस प्रकार वह कम्पनी अधिनियम के उपबंधों का उल्लंघन कर रही है और क्या सरकार को इस बारे में उसके खिलाफ कोई शिकायतें मिली हैं;

(ख) क्या यह भी सच है कि उस पर कर्मचारी राज्य बीमा योजना और भविष्य निधि की भारी राशि बकाया है; और

(ग) यदि हां, तो इस कम्पनी के खिलाफ क्या कार्यवाही की गई है?

धर्म मंत्रालय में राज्य मंत्री (श्री टी. अंबेडकर): (क) से (ग). सूचना एकत्र की जा रही है और सदन की सज पर रख दी जाएगी।

बिहार की पाइराइट खान में ठेका मजदूर प्रणाली

2072. श्री रामाबतार झास्त्री: क्या अम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिहार के रोहतास जिले में पाइराइट खान, अमभोर में ठेका मजदूर प्रणाली अब भी प्रचलित है;

(ख) यदि हां, तो वहां कितने ठेका मजदूर काम कर रहे हैं;

(ग) क्या अमभोर खान मजदूर संघ ने ठेका मजदूरों की 7-सूत्री मांगों के सिल-सिले में खान के महाप्रबन्धक को हड़ताल का नोटिस दिया है; और

(घ) यदि हां, तो इन मजदूरों की मांग क्या है और उन पर सरकार की क्या प्रतिक्रिया है?

अम मंत्रालय में राज्य मंत्री (श्री टी. अंबेड्कार): (क) जी, हा।

(ख) 91

(ग) और (घ). पाइराइट खान में अमभोर खान मजदूर संघ नाम का क्रेई संघ नहीं है। संभवतः आशय कैमरे रोज मजदूर यूनियन, अमभोर से है, जिसने 11 फरवरी, 1980 को पाइराइट्स, फासफेट्स एण्ड क्रीमिकल्स लिमिटेड, अमभोर के महाप्रबन्धक को हड़ताल का नोटिस दिया था। हड़ताल के नोटिस के अंतर्गत ठेका श्रमिकों सहित सभी श्रमिक आते थे। उनकी मुख्य मांगें इस प्रकार थी :-

(1) धूल तथा सल्फर डार्ट-आक्साइड का परिशोधन और न्यूनीकरण (2) बढ़िया देना, (3) शांति, स्नानगृह, पीने के पानी तथा विश्रामगृहों जैसी कल्याण सुविधाओं की व्यवस्था (4) सही वर्गीकरण, (5) श्रेष्ठ बढ़ाव और (6) जनशक्ति योजना।

केन्द्रीय औद्योगिक संबंधतंत्र के अधिकारियों के हस्तक्षेप करने पर दोनों पक्षों में सौहार्दपूर्ण समझौता हो गया और उसके परिणामस्वरूप, यूनियन ने हड़ताल का नोटिस वापस ले लिया।

यात्री गाड़ियों में बिना बुक किये गये सामान का लदान

2073. श्री नन्द किशोर शर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि नई दिल्ली रेलवे स्टेशन से चलने वाली एन.डी. एच. यात्री गाड़ी पर बिना बुक किया गया सामान बेतहास लादा जाता है और फिर शाहदरा स्टेशन से भी घी के डिब्बे, डबल रोटियां और अन्य वस्तुएं बोरियों तथा बक्सों में भर कर गाड़ी में लादी जाती है; और

(ख) यदि हां, तो इसे रोकने के लिये सरकार ने अब तक क्या कार्यवाही की है?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) : (क) नयी दिल्ली-हापुड़ गाड़ियों में बिना बुक किये गये सामान के कुछ मामले पकड़े गये थे।

(ख) इस कदाचार को रोकने के लिए समय-समय पर अचानक जांच की जाती है। पिछले 6 महीनों के दौरान नयी दिल्ली और दिल्ली शाहदरा में 2, नयी दिल्ली-हापुड़ सवारी गाड़ियों में 13 बार जांच की गयी थी। बिना बुक किये गये सामान के 51 मामले पकड़े गये और रेलवे शुल्क के रूप में 520 रु. वसूल किये गये थे।

Casual Labourers in Southern Railway

2074. SHRI E BALANANDAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that there are 45000 casual labourers now working in Southern Railway;

(b) whether no Personnel Branch Clerks have been sanctioned to prepare the salary bills etc. for these casual labourers; and

(c) whether Government propose to sanction the required number of clerical posts in Personnel Branch to deal with the personnel matters of the above casual labourers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The total number of casual labourers now working in Southern Railway is about 35,093.

(b) There are no separate clerks exclusively for dealing establishment work connected with casual labourers.

(c) At present, there is a complete ban on creation of new posts. However, a yardstick for provision of clerical staff in the Personnel Branches is being evolved and sanctioning of any additional posts can be considered, after the yardstick is evolved and accepted by Government. Meanwhile, as an interim measure, some ad-hoc relief has been given recently to the Personnel Branches as a whole.

Constitution of Consultative Committee

2075. SHRIMATI PRAMILA DANDAVATE: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether the Consultative Committee have been constituted for various Ministries;

(b) if so, the names of the Consultative Committees and their members; and

(c) whether all the political parties have been represented on these Committees?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH): (a) Yes.

(b) Lists showing the names of the Ministries/Departments for which these committees have been constituted alongwith the names of members represented on them have been kept in the Parliamentary Library.

(c) Yes.

Report of Pay Committee for All India Employees Provident Fund Staff

2076. SHRI A. NEELALOHITHADASAN: Will the Minister of LABOUR be pleased to state:

(a) whether the Report of the Pay Committee for All India Employees' Provident Fund Staff has been submitted to Government; and

(b) if so, what action has been taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Final report of the Sub-Committee of the Central Board of Trustees, Employees Provident Fund, is yet to be submitted to Government. However, on the basis of interim report submitted by the Sub-Committee decisions in respect of washing allowance, House Rent Allowance and Encashment of leave have recently been taken. On the remaining recommendations of the Sub-Committee decisions are expected to be taken shortly.

Delegates to ILO Conference

2077. SHRI K. A. RAJAN:
SHRI AMAR ROY
PRADHAN:

Will the Minister of LABOUR be pleased to state the names of the members of the Indian delegation to the International Labour Organisation Conference to be held in Geneva in June, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): A statement is attached.

Statement

Delegates

1. Shri G. Venkatswamy, Labour Minister, Govt. of Andhra Pradesh, Hyderabad.
2. Shri K. S. Raghupathi, Secretary, Ministry of Labour, Presently adviser to the Governor of Orissa.

Advisers

3. Shri A. P. Venkateswaran, Permanent Representative in the PMI, Geneva.

4. Shri R. K. A. Subrahmanya, Additional Secretary, Ministry of Labour, New Delhi.

5. Shri H. Pais, Joint Secretary, Ministry of Labour, New Delhi.

6. Shri Ishwari Prasad, Chief Labour Commissioner(C) Ministry of Labour, New Delhi.

7. Shri C. R. Nair, Deputy Secretary, Ministry of Labour, New Delhi.

8. Shri A. S. Das, First Secretary, PMI, Geneva.

Workers' Group*Delegate*

1. Shri V. R. Hoshing, Vice President, INTUC, Mazdoor Manzil, G. D. Ambkar Marg, Parel, Bombay.

Alternate Delegate

2. Shri Subrata Mockerjee, Working President, INTUC-Bengal Branch, Calcutta.

Advisers

3. Shri N. P. Roy, General Secretary, Eastern Railwaymen's Congress, 3, Church Road, Howrah.

4. Shri V. P. Marakkar, President, INTUC Kerala Branch, Edappally, Cochin-24.

5. Shri K. Ramamurthy, M. P. Secretary, Indian National Rural Labour Federation, 69, Dr. Subbarayan Road, Salem (Tamil Nadu).

6. Miss E. D. Souza, Chairman, INTUC Central Women Committee, G. D. Ambkar Marg, Parel, Bombay.

Employers' Group*Delegate*

1. Shri Kan Dharamdas Mariwalla, Chairman, Standing Conference of Public Enterprises and Chairman & Managing Director, National Industrial Development Corporation Ltd., Chankya Bhavan, Vinay Marg, New Delhi.

Alternate Delegate

2. Dr. S. K. Somaiya, President, All India Organisation of Employers Godavari Sugar Mills Ltd., Fazalbhoy Building, M. G. Road, Bombay.

Advisers

3. Shri M. Ghose, Secretary, Bengal Chamber of Commerce & Industries, Royal Exchange, 6 Netaji Subhash Road, Calcutta.

4. Shri B. M. Sethi, Secretary, All India Organisation of Employers, Federation House, New Delhi.

5. Shri A. P. Gupta, Vice Chairman, & Director, Cawnpore Chemical Works Ltd. Kanpur.

6. Shri Hemant Kumar Jadavji Viadya, Hon. Treasurer, All India Manufacturers' Organisation, Jadavji Mansions, 3, Cuffee Parade, Colaba, Bombay.

(Note: Shri J. B. Patnaik, Union Minister of Labour and Shri A. K. Pandey, Special Assistant to the Minister who were included in the delegation could not attend the Conference)

कियूल-बरहरवा लाइन को दोहरा करना

2078. श्री राम विलास पासवान:

श्री डी. पी. यादव:

श्री समीन्द्रदीन:

क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार ने कियूल से बरहरवा तक की इकहरी रेल लाइन को दोहरी लाइन में परिवर्तित करने के लिये सर्वेक्षण कार्य आरम्भ किया था;

(ख) यदि हां, तो उक्त कार्य में कितनी प्रगति हुई है;

(ग) क्या सरकार को मालूम है कि वर्तमान रेल-लाइन लगभग साँ वर्ष पुरानी है और इसलिए इसमें कठिनाइयाँ पैदा होती हैं तथा यातायात में विलम्ब होता है; और

(घ) उक्त लाइन को कब तक दोहरी लाइन में परिवर्तित कर दिया जायेगा?

रेल मंत्रालय में उप-मंत्री (श्री मल्लिकार्जुन) : (क) से (घ) . किउल-भागलपुर खंड में 51 कि.मी. दोहरी लाइन बिछाने के कार्य को 6.80 करोड़ रुपये की लागत से 1980-81 के बजट में शामिल कर लिया गया है ।

आराह से सासाराम तक रेल-सेवा

2079. श्री रामविलास पासपान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आराह से सासाराम तक कोई सीधा रेल सेवा नहीं है;

(ख) यदि हां, तो आराह से सासाराम तक सीधी रेल-सेवा कब तक उपलब्ध करा दी जायेगी; और

(ग) यदि नहीं तो इसके क्या कारण हैं?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) : (क) फरवरी, 1978 से, जय आरा-सासाराम लाइट रेलवे ने इसका संचालन समाप्त किया और कंपनी का एंजिन्डरिंग परिसमापन किया गया, आरा और सासाराम के बीच कोई सीधी रेल सेवा नहीं रही है ।

(ख) और (ग) . 1980-81 के बजट में 1 लाख रु. के प्रारम्भिक परिव्यय सहित 5 लाख रु. की प्रत्याशित लागत से, आरा और सासाराम के बीच एक बड़ी लाइन के लिए प्रारम्भिक इंजीनियरी एवं यातायात सर्वेक्षण को शामिल किया गया है । सर्वेक्षण कार्य संसद में रेल बजट पास हो जाने और अनुमान मंजूर हो जाने के बाद, प्रारम्भ किया जायेगा ।

Late Running of Trains

2080. SHRI SATYAGOPAL MISHRA Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the late running of trains has become a regular feature of the Indian

Railways in recent times, particularly since the present Government has come into power; and

(b) the proposals of Government to regularise the railway system of our country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The punctuality performance of Mail/Express trains 'Not losing time' which was about 84.0 per cent by end of 1979, had improved to around 90.0 per cent during the month of March, 1980. Punctuality of trains during April and May, 1980 has been slightly affected due to increased incidences of alarm chain pulling, miscreant activities, public demonstrations, accidents, excessive summer heat and water shortage in many parts of the country aggravated by the power shortage. In addition, there are detentions also caused by reasons which are within the control of the Railways, such as, engine failure, signal failure/defects, and other operating failures.

(b) The Railways have been asked to pay special attention to the punctual running of trains and arrange for day-to-day monitoring of important Mail/Express trains not only at the field level, but also at the Zonal Head Quarters level. Avoidable detentions are taken up immediately and remedial/punitive action taken to improve the running of trains. General Managers have also been instructed that slackness of staff in this matter should be dealt with firmly and promptly. Liaison is also being maintained with the concerned State Government to check the incidence of alarm chain pulling and dis-connection of hose-pipes by miscreants.

Visit of Foreign Dignitaries

2081. SHRI AHMED M. PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of foreign dignitaries/delegations who visited India during the last 3 months; and

(b) the outcome of the talks held and details of the agreement signed?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). A statement giving the names of foreign dignitaries/delegations who visited India during March-May, 1980, and particulars of

agreements signed during these visits, is laid on the Table of the House.

The visits contributed to strengthening India's bilateral relations with these countries and to a better understanding of each other's point of view on various important international issues.

Statement

S.No.	Name of dignitary/delegation	Dates of visit	Agreements signed, if any
1	2	3	4
1	H.E. Mr. Frigyes Puja, Minister of Foreign Affairs of Hungary.	29-2-80 to 5-3-80	—
2	Delegation of 4 Sri Lanka Assistant Commissioners of Election.	6-3-80 to 7-3-80	—
3	Their Majesties King Birendra Bir Bikram Shah Dev and Queen Aishwarya Rajya Laxmi Devi Shah of Nepal.	6-3-80 to 8-3-80	—
4	H.E. Mr. Sunao Sonoda, Special Envoy of the Japanese Prime Minister.	7-3-80 to 11-3-80	—
5	H.E. Major General (Rtd) Nurul Islam, Minister of Agriculture and Forests, Bangladesh.	9-3-80 to 14-3-80	—
6	H. E. Mr. Taieb Slim, Special Envoy of Tunisia.	13-3-80 to 16-3-80	—
7	H.E. Lt. Gen. G.P.H. Djatikusumeo, Supreme Advisory Council of Indonesia.	22-3-80	—
8	Their Highnesses the Aga Khan and Begum Aga Khan.	24-3-80 to 26-3-80	—
9	H.E. Mr. Peter Mladenov, Minister of Foreign Affairs of the People's Republic of Bulgaria.	25-3-80 to 29-3-80	—
10	H.E. Mr Shridath Surendranath Ramphal, Commonwealth Secretary General.	26-3-80 to 2-4-80	—
11	FRG Parliamentary Delegation headed by Mr. Schroder.	28-3-80 to 3-4-80	—
12	H.E. Mr. Tong Jin Park, Minister of Foreign Affairs of the Republic of Korea.	30-3-80 to 1-4-80	—
13	H.E. Mr. Mobuto Sese Seko Kuku Ngbendu WA Za Banga, President of Republic of Zaire.	31-3-80 to 2-4-80	—
14	H.E. Dr. Bourtros Ghali, Minister of State for Foreign Affairs of the Arab Republic of Egypt.	2-4-80 to 4-4-80	—
15	H.E. Mr. Yasser Arafat, Chairman of P.L.O.	28-3-80 to 30-3-80	—

1	2	3	4
16	H.E. Mr. Ndugu Benjamin Mkapa, Foreign Minister of Tanzania.	5-4-80 to 7-4-80	—
17	H.E. Mr. S. Munguambe, Minister of External Trade, Mozambique.	4-4-80 to 11-4-80	—
18	H.E. Mr. Pham Van Dong, Prime Minister of the Socialist Republic of Vietnam.	7-4-80 to 12-4-80	Credit Agreement of credit of Rupees 5 crores to Vietnam for buying equipment and machinery from India. A Memorandum of Understanding on the Scientific and Technological cooperation between India and Vietnam. ¶ Cultural Exchange Programme for 1980-81.
19	H.E. Mr. Isidoro Malmierca Peopli Foreign Minister of Cuba.	7-4-80 to 9-4-80	—
20	H.E. Mr. Bohuslav Chnoupek, Foreign Minister of Czechoslovakia.	9-4-80 to 13-4-80	—
21	H.E. Dr. Kenneth D. Kaunda, President of Zambia.	15-4-80 to 16-4-80	—
22	H.E. Mr. Tayeb Abdul Karim, Minister of Oil of Iraq.	17-4-80 to 11-1-80	—
23	H.E. Madame Vilma Espin Guillois, President of the Federation of Cuban Women.	23-4-80	—
24	Mr. Jose Andres Oteyza, Secretary (Minister) for Patrimony and Industrial Development of Mexico.	14-4-80 to 17-4-80	—
25	Bangladesh delegation headed by Mr. Jamaluddin Ahmed, Deputy Prime Minister of Bangladesh, for resumed session of XVIII JRC Meeting.	25-4-80 to 28-4-80	—
26	H.E. Mr. Stefan Andrei, Foreign Minister of Rumania. ¶	26-4-80 to 28-4-80	—
27	H.E. Mr. Hamed Alwan, Minister of State, Republic of Iraq.	25-4-80 to 28-4-80	—
28	H.E. Mr. Nasser Khaddour, Deputy Minister for Foreign Affairs of Syria.	28-4-80	—
29	Chairman of Atomic Energy of Syria.	28-4-80	Indo-Syrian Agreement on Nuclear Energy.
30	H.E. Mr. France Albert Rene, President of Seychelles, and Mme. Rene.	2-5-80 to 11-5-80	—
31	H.E. Mr. Roy Jenkins, President of the Commission of the European Communities.	1-5-80 to 8-5-80	—

1	2	3	4
32	Mr. Jorge E. Navarete, Vice-Minister for External Affairs, and Special Envoy of the President of Mexico.	9-5-80 to 10-5-80	--
33	H.E. Mr. Fathulla Jameel, Foreign Minister of Maldives.	22-5-80 to 23-5-80	
34	Member US Congressional Delegation led by Mr. Lester Wolff, Chairman of the Sub-Committee of Asian and Pacific Affairs.	29-5-80 to 31-5-80	-
35	Dutch Parliamentary Delegation headed by Mr. H.J.B. Aarts.	29-5-80 to 8-6-80	-
36	H.E. Mr. Maumoon Abdul Sayoom, President of the Republic of Maldives.	3-5-80 to 1-6-80	-
37	A Civil Aviation Delegation led by Mr. E.N. Ole-Kambaine, Director Air Services, Ministry of Communications, Tanzania.	May 1980	Air Services agreement between India and Tanzania.
38	A Civil Aviation Delegation of Zambia led by Capt. Kamanu, Director, Civil Aviation.	May 1980	Civil Aviation Agreement was initiated.
39	A Zambian Public Service Commission Delegation led by Mr. A.M. Phiri, Chairman.	May 1980	-

Family Welfare Centres in Gujarat

2082. SHRI AMARSINH V. RATHWA: Will the Minister of HEALTH be pleased to state:

(a) the number of family welfare centres functioning in Gujarat State, district-wise as on 31st December, 1979; and

(b) whether there is any proposal to open more such Centres in Adivasi area of Gujarat State during the next five year plan?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) The position of the Family Welfare Centres functioning in Gujarat State is as under:—

Rural Areas	251
Urban Areas	158

District-wise break-up of the centres-functioning in Gujarat is being

collected from the State Government and will be laid on the table of the Lok Sabha when received.

(c) The detailed proposals for the Sixth Five Year Plan, (1980—85) beginning from 180-81 are being drawn and a decision will be taken after the finalisation of the Plan proposals.

Purchase of Medicines

2083. SHRI A. NEELALOHITHA-DASAN: Will the Minister of HEALTH be pleased to state:

(a) whether any representation has been received by the Government for the inclusion of all the approved Chemists and Druggists to serve the Central Government Health Scheme in regard to the purchase of medicines; and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). There is no representation under the consideration of the Government for recognising all the Chemists and druggists for supplying medicines to Central Government Health Scheme which now cover 15 Cities. However, this Ministry has been receiving several representations from time to time for recognising private chemists and druggists. All such representations are duly considered and replied.

Representation of Allopathy B Class Medical Practitioner Union

2084. SHRI A. NEELALOHITHADASAN: Will the Minister of HEALTH be pleased to state:

(a) whether Government have received any representation from the All Kerala Allopathy B Class Medical Practitioners Union;

(b) if so, what are their demands; and

(c) what action has been taken by Government of India on it?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The main demand is for the registration of the unqualified medical practitioners as B Class Medical Practitioners under the Travancore-Cochin Medical Practitioners Act of 1953.

(c) The matter has been referred to the State Government of Kerala for necessary action.

Visit of Officials Team to South East Asian Nations

2085. SHRI N. E. HORO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any Indian Officials team had been on tour of South East Asian nations to apprise them of the

Indian Government's stand on the Afghanistan and Kampuchean issues; and

(b) if so, the details regarding the officers and the countries visited by them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Shri E. Gonalves, Secretary in the Ministry of External Affairs, visited the ASEAN capitals, viz: Bangkok, Manila, Singapore, Jakarta and Kuala Lumpur in May 1980 to exchange views on the first official level meeting between India and the Association of South East Asian Nations and other matters of mutual interest and concern which, *inter alia*, permitted Shri Gonsalves to apprise his opposite numbers of the Government of India's stand on Afghanistan & Kampuchea. He was accompanied to the ASEAN capitals by Shri R. C. Arora, Joint Secretary in the Ministry of External Affairs and was also assisted at the India-ASEAN dialogue held in Kuala Lumpur on May 15 and 16 by Smt. Usha Vohra, Joint Secretary, Ministry of Commerce, Shri M. C. Gupta, Joint Secretary, Ministry of Industry, and Shri D. K. Chatterjee, Joint Secretary, Ministry of Finance.

Prior to his visit to the ASEAN countries, Shri Gonsalves visited Burma for an exchange of views on matters of mutual interest.

Addition of Special Compartments for Women

2086. SHRIMATI PRAMILA DANDAVATE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the number of women commuters in the Suburban Railways in Bombay, Madras, Calcutta and Pune have increased;

(b) whether any special compartments for women have been added;

(c) whether due to shortage of reserved compartments for women the women commuters have been harassed by other commuters while travelling in common compartments;

(d) whether men passengers have been deliberately making use of women compartments during rush hours;

(e) whether police protection has been given to the women commuters against the encroachment by men commuters; and

(f) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Separate compartments are earmarked for ladies in all trains. On some Railways, vendors/luggage compartments are also earmarked for ladies during peak hours.

(c) When general compartments are overcrowded, ladies travelling in such compartments are inconvenienced some times.

(d) to (f). Sometimes male passengers are found travelling in ladies compartments and they are dealt with under Section 119 of Indian Railways Act 1890 as and when apprehended. Police escorts are provided on trains wherever warranted.

Proposal to Combat the ever increasing Population

2087. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of HEALTH be pleased to state:

(a) whether there is any fresh Ministry on the family planning programme to combat the ever increasing population; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). The Government attaches great importance to the success of the Family Planning Programme and as such its strategy is to control population growth through the willing acceptance of the small family norm by the people through a process of motivation and education. The success of the programme depends to a large extent on the change of social attitude in favour of acceptance of the small family norm which again is linked with other socio-economic factors. Government is very hopeful that through a process of education and motivation of the people, the conviction can be brought home to them of the benefits of the small family norm. The programme is being pursued as a wholly voluntary programme and as an integral part of a comprehensive policy covering education, health, maternity and child care, family welfare women's rights and nutrition. Particular emphasis is being laid on the promotion of maternal and child health.

2. All media resources of Government are being utilised for promoting the programme. A large number of opinion leaders camps are being held throughout the country to motivate and educate influential groups. A large infrastructure for delivery of services has been built up and people are given the choice to accept on a free and voluntary basis, the method acceptable to them for limiting the family. Special attention is given to the promotion of maternal and child health, immunization and nutrition programmes. Special drives are also launched during the year in certain periods for highlighting the beneficial aspects of the programme. All these measures it is felt, will make a dent on the rate of growth of the population.

रेल मंत्रालय में सहायकों, उच्च श्रेणी लिपिकों और निम्न श्रेणी लिपिकों को स्थायी करना

2088. श्री मूलचन्द्र डागा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 मई, 1980 को रेल मंत्रालय में सहायकों, उच्च श्रेणी लिपिकों और निम्न श्रेणी लिपिकों की अलग-अलग संख्या कितनी थी जो गत वर्षों से इसी पद पर कार्य कर रहे हैं ;

(ख) वर्ष 1979 में कितने सहायक, उच्च श्रेणी लिपिक और निम्न श्रेणी लिपिक स्थायी किए गए थे ;

(ग) पांच वर्ष की सेवाविधि पूरा करने वाले सहायकों, उच्च श्रेणी लिपिकों और निम्न श्रेणी लिपिकों को स्थायी करने में सामान्यतः कितना समय लगता है ;

(घ) क्या अन्य कार्यालयों में समकक्ष पदों के व्यक्तियों को, जो 1975 से पूर्व रेलवे मंत्रालय में अपने समकक्ष पदों वाले व्यक्तियों से कनिष्ठ थे, स्थायी कर दिया गया है, और

(ङ) यदि हां, तो क्या इस प्रकार के भेद-भाव से रेलवे कर्मचारियों की पदोन्नति के अवसरों पर प्रतिकूल प्रभाव पड़ेगा ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन):

(क) सहायक	376
उच्च श्रेणी लिपिक	52
निम्न श्रेणी लिपिक	58

(ख) कोई नहीं ।

(ग) इन कोटियों में काम करने वाले कर्मचारियों का समय-समय पर स्थायी पदों में मूलतः उपलब्ध होने वाली रिक्तियों में स्थायीकरण किया जाता है ।

चूंकि इस प्रकार की रिक्तियों की उपलब्धता वरिष्ठ कर्मचारियों का उच्च पदों पर स्थायीकरण, अस्थायी पदों का स्थायी पदों में बदलाव जैसी बातों पर निर्भर करता है, इसलिए अलग-अलग मामलों में समय भी अलग-अलग लगता है ।

(घ) रेल मंत्रालय (रेलवे बोर्ड) में कार्यरत लिपिकों और सहायकों आदि कर्मचारियों की भर्ती, वरिष्ठता, स्थायीकरण और पदोन्नति रेलवे बोर्ड सचिवालय सेवा नियमों से शासित होती है और रेलवे बोर्ड सचिवालय लिपिक सेवा के नियम अन्य मंत्रालयों के नियमों से स्वतन्त्र हैं । ये सेवाएं भी अलग हैं और अन्य मंत्रालय की सचिवालय सेवाओं से भिन्न हैं ।

(ङ) उपर्युक्त (घ) को देखते हुए प्रश्न नहीं उठता ।

Postponement of Examination at AIIMS

2089. SHRI GHULAM RASOOL KOCHACK:

SHRI M. V. CHANDRA-SHEKHARA MURTHY:

Will the Minister of HEALTH be pleased to state:

(a) whether examinations at the All India Institute of Medical Sciences have been postponed;

(b) if so, whether the main reason was due to lack of proper academic atmosphere and a shortage of personnel created by the strike of the Resident Doctors Association;

(c) if so, whether even now the examinations have not taken place as the strike is still continuing in the All India Institute of Medical Sciences; and

(d) when the examinations are likely to be held?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR):

(a) Yes.

(b) Yes.

(c) and (d). The strike by the Resident doctors at the All India Institute of Medical Sciences has since been called off, from the evening of

the 15th June, 1980 and the examinations have been re-scheduled. The examinations are now scheduled to be held from 30th June, 1980 and are likely to be completed by 15th July, 1980.

Determination of Claim of Trade Unions by Secret Ballot

2090. SHRI GHULAM RASOOL KOCHACK:

SHRI P. M. SAYEED:

Will the Minister of LABOUR be pleased to state:

(a) whether the Union Ministry of Labour has placed before the Central Trade Unions the complexities of the problem of holding secret ballots among workers to determine their membership;

(b) if so, whether the representatives of the five Central Trade Unions have decided to resolve differences among them over the method of evolving their claims of support among the workers;

(c) if so, whether they have forwarded any proposal in this regard to the Ministry;

(d) if so, the details thereof and to what extent they have been acceptable to the Union Government; and

(e) whether any compromise formula has been reached between Government and the Trade Unions?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) A note indicating the various points of view on verification and secret ballot was circulated to Central Trade Union Organisations on their request.

(b) to (e). Meetings were held in April and May, 1980 with the representatives of Central Trade Union Organisations to discuss *inter-alia* the procedure for general verification of

membership of Central Trade Union Organisation. At the last meeting held on the 8th May, 1980 it was agreed that the organisations would discuss the question among themselves and come forward with a formula. It is proposed to hold another meeting with them to decide the issue.

Reduction in Price of Report of Committee on Child Labour

2091. SHRI K. PRADHANI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the price of the Report of the Committee on Child Labour containing 112 pages is Rs. 75.10;

(b) whether it is a fact that the Indian Labour Statistics, 1977 brought out in 1979 running into 380 pages is priced at Rs. 40|-; and

(c) if so, whether Government propose to reduce the price of Report of Committee on Child Labour so that common people may also get its benefit?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). Yes, Sir.

(c) The price of the Report has been fixed at cost as per norms prescribed by Government. Any reduction in the price would have involved a subsidy which was not considered necessary.

Ticket Checker Staff

2092. SHRI AMAR ROY PRADHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railway Ticket Checking Staff, Train Superintendents, Coach Attendants are not being treated as Running Staff in the Railways;

(b) if so, the reasons therefor; and

(c) whether there is any proposal under consideration to declare them as Railway Running Staff?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Under the extent rules, only such staff as are directly incharge of and responsible for the movement of trains, viz, Drivers (including Motor-men, Railway Motor Drivers), Firemen, Assistant Electric Drivers and Drivers Assistant Diesel, Shunters, Guards and Brakesmen (now designated as Assistant Guards) are treated as Running Staff. Since Railway Ticket Checking Staff, Train Superintendents, Coach Attendants do not come within the scope of this definition they are not treated as Running Staff.

(c) No.

Rakes having five Motors instead of eight Motors

2093. SHRI SUSHIL BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some rakes have only five motors instead of scheduled eight;

(b) if so, the reasons therefor; and

(c) the number of such rakes, Zone-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, it is a fact that some rakes have only 5 working motors instead of scheduled 8.

(b) This is primarily due to shortage of proper traction motor repair, facilities in the country. Further, the position got aggravated due to heavy rains and flooding in Calcutta area

in September, 1978 when a large number of Traction Motor got damaged.

(c) While Eastern Railway has 6 rakes with 5 working motors instead of scheduled 8, South Eastern, Central, Western and Southern Railways have no rakes with 5 working motors.

हज यात्रियों द्वारा राशि जमा कराया जाना

2094. श्री रामावतार शास्त्री: क्या विदेश मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने हज यात्रियों द्वारा अपनी यात्रा शुरू करने से पूर्व 8,000 रुपये की राशि जमा कराये जाने का निर्णय लिया है;

(ख) यदि हां, तो उसके क्या कारण हैं;

(ग) क्या इस मामले पर मुसलमानों में असंतोष है और वे इसका विरोध कर रहे हैं; और

(घ) यदि हां, तो उस पर सरकार की प्रतिक्रिया क्या है?

विदेश मंत्री (श्री पी. बी. नरसिंह राय):

(क) जी नहीं।

हज आवेदनों के साथ विदेशी मुद्रा के ड्रफ्ट लेने का निर्णय, सरकार द्वारा नहीं, अपितु हज समिति, बम्बई द्वारा लिया गया था जोकि 1959 के हज अधिनियम के अन्तर्गत गठित एक सांविधिक निकाय है और इसे हज तथा जियारात के लिए प्रबंध करने की जिम्मेदारी सौंपी गयी है।

(ख) इस निर्णय की जरूरत साउदी कोसलावास, बम्बई द्वारा प्रक्रिया संबंधी परिवर्तन लागू किये जाने से हुई, जिसके अनुसार हज वीसा के लिए पासपोर्टों को यात्रा की तारीख से 15 दिन पूर्व कोसलावास का भेजना होता है। इससे पहले की प्रक्रिया के अंतर्गत वीसा लेने के लिए केवल 5-6 दिन लगते थे और हज-यात्री यात्रा की तारीख से एक सप्ताह पूर्व बम्बई पहुंचते और विदेशी

मुद्रा का डाफ्ट लेकर हज पासपोर्ट के साथ वीसा जारी करने के लिए जमा करा देते। नई प्रक्रिया के अंतर्गत यह तब तक संभव नहीं होगा जब तक हज-यात्री यात्रा की तारीख से 15 दिन पहले बम्बई नहीं पहुंचता। इस लिए हज समिति का निर्णय हज यात्रियों के खर्च को बचाने तथा बम्बई में ज्यादा देर तक ठहरने की असुविधा से उन्हें बचाने की भावना से प्रेरित था।

(ग) और (घ). कुछ लोगों से अभ्यावेदन प्राप्त होने के बाद सरकार ने स्थिति की समीक्षा की और हज समिति से अनुरोध किया कि इस शर्त में परिवर्तन करने की सम्भावना पर विचार करें। हज समिति ने 8 मई को अर्थात् आवेदन प्राप्त होने की आखरी तारीख से 18 दिन पहले यह घोषणा की कि रमजान के बाद समुद्री यात्रा करने वाले आवेदकों, जिसमें अधिकांश हज यात्री जाते हैं, को विदेशी मुद्रा के डाफ्ट अग्रिम में भेजने की आवश्यकता नहीं है।

Absorption of SC/ST Candidates in Eastern Railway

2095. SHRI MOHAMMAD ISMAIL: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons for the enormous delay by the Eastern Railway authorities in absorbing the Scheduled Caste/Schedule Tribe candidates in regular class IV categories for which they were empanelled in 1976;

(b) how many such candidates are still awaiting absorption; and

(c) whether the Railways propose to extend the life of the panel suitably to enable the left over candidates to get absorbed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). A panel to absorb 70 Scheduled Castes and 15 Scheduled Tribes candidates was formed in 1976. All could not be absorbed enmasse. However of these 69 have been absorbed

upto 14-1-80 as Khalasies. The remaining 16 will also be absorbed and as such the life of the panel has further been extended upto 15-1-1981.

Racial Discrimination against Indians in U.K.

2096. SHRI M. V. CHANDRASEKHARA MURTHY:

SHRI P. M. SAYEED:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Indian Government had taken the question with British Government against racial discrimination in U.K.;

(b) if so, whether earlier also Government had discussed the matter with the British authorities; and

(c) if so, the reaction of British Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (c). The Government of India have been taking up with the British Government the question of racial discrimination in the United Kingdom both in general terms and in particular instances when cases of discrimination are brought to its notice.

The British Government have declared that they deplore racial discrimination and have assured us that they are alive to the need for promoting harmonious race relations.

Economic help to Vietnam

2097. SHRI ARJUN SETHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Vietnamese Prime Minister Phan Van Dong, who has recently visited India, has stated that his country needed India's help in economic, technical and scientific fields;

(b) if so, whether he has strongly reiterated that both Pakistan and China should vacate the 'sacred territory' of India; and

(c) if so, the details of India's help assured to the Prime Minister of Vietnam by the Government of India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Yes, Sir.

(c) During the visit of the Prime Minister of Vietnam, Mr. Pham Van Dong, the Governments of India and Vietnam entered into a credit agreement for Rs. 5 crores to be used by Vietnam to import from India rolling stock, components and spare parts for textile machinery and other light industries as well as equipment and material for power industries and other goods mutually agreed upon.

A Memorandum on Scientific and Technological Cooperation between the two countries was signed during the visit.

Besides, a Cultural Exchange Programme for 1980 and 1981 was entered into between the two countries on that occasion.

Recasting of IIT Training Scheme

2098. SHRI JANARDHANA POOJARY: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering a proposal to recast the training scheme being imparted in Indian Technical Institutes in the country at present; and

(b) if so, the reasons therefor and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) A Committee of Experts on Training was appointed by the Government of India, Ministry of Labour to

examine in depth the quality of training imparted to apprentices in various establishments and to trainees in Industrial Training Institutes and suggest remedial measures. The Committee submitted its report on 25-9-78.

This Committee, vide one of its recommendations, has observed that the existing training pattern, both for Craftsmen as well as Apprenticeship Training is a standardised one and does not admit flexibility required for need based training in local areas. To meet this end, the Committee has recommended that the basic training at the institutions should be one year broad-based training, common for a group of similar trades. After completing the basic training, the trainees would have the option to go in for specialised training on modular basis at the institutions, in accordance with their aptitude and needs of the local industry. The trainees would also have the choice to go in for Apprenticeship Training in the industry for the residual period. Persons desirous of self-employment could go in for that after undergoing entrepreneurship module. The revised scheme aims at increasing the flexibility of the vocational Training System by making it more need-based and acceptable to the users. The recommendations of the Committee of Experts are at present under the consideration of Government of India.

Confederation of Pakistan and Bangladesh

2099. SHRI S. M. KRISHNA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Pakistan President, General Zia-ul-Haq, has revived the plan of a Bangladesh-Pakistan Confederation; and

(b) if so, Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Government have

seen a report published in a Bangladesh weekly 'Khabor' to the effect that the four year old plan for a Bangladesh-Pakistan Confederation has been revived and its strategies were discussed during Pakistan President Zia-ul-Haq's recent visit to Peking.

Traction Motors

2100. SHRI SAIFUDDIN CHOUHDURY: Will the Minister of RAILWAYS be pleased to state:

(a) the number of traction motors needed for a rake;

(b) whether it is maintained for all the rakes; and

(c) if not, why?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The 8-coach, Electrical Multiple Unit rakes have 8 traction motors. The 9-coach rakes have 12 traction motors. Some old imported 9-coach rakes have 16 traction motors.

(b) Yes. If any motor develops fault on run, arrangements exist to replace the same in maintenance sheds.

(c) Does not arise.

Appointment of Committee by Sri Lanka Government

2101. DR. VASANT KUMAR PANDIT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Sri Lanka Government have appointed a Three-Member Committee to go into the problems of 5-lakh people of Indian origin now treated as stateless;

(b) whether Government of India have represented to Sri Lanka Government the situation on this problem in the background of Shastri-Shrimao Pact of 1964; and

(c) what other steps are being taken to resolve the differences on the question of stateless Indians in Sri Lanka?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) and (c). The problem of stateless persons of Indian origin in Sri Lanka continues to be a subject of discussion between the Government of India and the Government of Sri Lanka.

Number of Indians in Iran

2102. DR. VASANT KUMAR PANDIT: Will the Minister of EXTERNAL AFFAIRS be pleased to state how many (i) Indian Officials (ii) Indian Nationals, and (iii) Indian Labour are in Iran as at present?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): The number of Indian officials in Iran is 64. The number of their dependents is about 110. There are about 2500 medical and para-medical personnel and engineers. The number of labourers is 315. The total number of Indian nationals in Iran is about 4500.

Manufacture of Double-Decker Coaches

2103. DR. VASANT KUMAR PANDIT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have stopped manufacture of Double-Decker coaches for this year;

(b) if so, the reasons thereof;

(c) whether Government are planning to remove some of the defects pointed out in the opinion poll on Double-deckers taken by the Central Railway in April, 1980; and

(d) what in general is the policy of Government in the production of more Double-deckers on the Main lines?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). All the Double-Decker coaches programmed have already been manufactured and there is no proposal at present to manufacture any Double-Deckers during this year.

(c) and (d). Opinion polls were conducted on Central Railway during April 1979. No opinion poll was conducted in April 1980. The public reaction to the introduction of Double-Decker coaches was mixed. The feasibility of improving these coaches with a view to eliminating/minimising the inadequacies/defects pointed out by the passengers is under consideration, and after this, additional Double-Decker Coaches will be manufactured.

Railway line to Rameshwaram Island

2104. **DR. VASANT KUMAR PANDIT:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Hindu Temples' Protection Committee has submitted a memorandum to the Railway suggesting laying of Railway line to Rameshwaram Island;

(b) if so, whether the schemes have been examined by Government and when; and

(c) what proposals for re-laying the lines are under consideration of Government?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes. Representation was received for the re-laying of the railway line from Pamban to Dhanushkodi.

(b) and (c). The matter had been under consideration in consultation with the State Government of Tamil Nadu for making over of the railway land handed over to them earlier, free of cost. The State Government have advised in August 1978 that the land on which the railway line was laid,

has been taken over by Tamil Nadu State Highways Department and they have also constructed a pucca road connecting Rameshwaram with Dhanushkodi at a huge cost. Further, a high level road bridge has also been taken up across Pamban straits by the Ministry of Transport on National Highway No. 49 near Rameshwaram Island, and on completion of this road bridge, the existing road connecting Rameshwaram and Dhanushkodi will be able to cater to the needs of the tourist traffic. There is no other all weather land available for the re-location of the road or rail. Under these circumstances, it will not be possible to restore the line.

Conversion of Katpadi to Tirupathi line

2105. **SHRI P. RAJAGOPAL NAIDU:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any representation to convert meter gauge railway line from Katpadi to Tirupathi into a broad gauge line; and

(b) if so, the decision taken by Government in this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Due to severe constraint on resources position it will not be possible to undertake this conversion project yet.

Conversion of Jabalpur-Gondia Section

2106. **SHRI ARVIND NETAM:** Will the Minister of RAILWAYS be pleased to state:

(a) the time by which the preliminary. Engineering-cum-Traffic Survey report for conversion of the existing Narrow Gauge Railway line into Broad Gauge of Jabalpur-Gondia Section will be completed;

(b) the reasons for delay; and

(c) whether the backwardness of the state and exploitation of mineral/forest resources to backward areas with heavy tribal concentration will be kept in view while considering the survey report?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). The survey report and estimate is under compilation and is expected to be received shortly. A decision will be taken after the survey report is received and examined in all its aspects including the financial viability and availability of funds.

Conversion of Martin Railway Line

2107. PROF. RUPCHAND PAL. Will the Minister of RAILWAYS be pleased to state:

(a) whether Martin Railway line (now abolished) is being turned into a broad gauge line; and

(b) if so, the progress already made in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Only Arrah-Sasaram Light Railway Company of the Martins' Group ceased its operation in February, 1978 when the Company went into voluntary liquidation. A preliminary engineering-cum-traffic survey for a BG line formerly served by the Arrah-Sasaram Light Railway (165 kms.) has been included in the budget for 1980-81 at an estimated cost of Rs. 5 lakhs with an initial outlay of Rs. 1 lakh.

Expert Committee for Unemployment of Seamen

2108. SHRI P. M. SAYEED: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are considering a proposal to set up an expert committee to go into the

question of unemployment of Indian Seamen;

(b) if so, whether any proposal in this regard has been received from the National Union of Seafarers of India; and

(c) if so, when the committee is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir.

(b) The views of the National Union of Seafarers of India have also been taken into consideration.

(c) The committee is likely to be set up shortly.

Amendment to Industrial Disputes Act

2109. SHRI JYOTIRMOY BOSU: Will the Minister of LABOUR be pleased to state:

(a) whether his attention has been drawn to a proposal of the Government of West Bengal for amending the Industrial Disputes Act (which is in the Concurrent List of the Constitution) as applied to this State; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) Central Government has not yet formulated its views on the amendments as the State Government has not yet come up with a Bill on the Subject.

Sino-India Trade Relations

2110. SHRI JYOTIRMOY BOSU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are considering to take steps to resume

exchange of trade and cultural delegation between India and the People's Republic of China as a part of the efforts to normalise relations with the latter; and

(b) if so, what are the salient features thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). In keeping with Government's policy of improving contacts and relations with China through the promotion of exchanges in various fields on the basis of the principles of mutual respect and reciprocity, trade and cultural exchanges with the People's Republic of China have already taken place. Indian and Chinese trade delegations have exchanged visits. In the field of culture similarly, there have been exchanges of cultural troupes.

Industrial Relations Bill

2111. **SHRI JYOTIRMOY BOSU:** Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to introduce a comprehensive Industrial Relations Bill;

(b) if so, when;

(c) whether before drafting the bill, the representatives of all Central Trade Union Organisations of the country will be consulted; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (d). The Government has consulted the Central Organisations of Trade Unions and Employers and some Members of Parliament on the general industrial relations situation and the need, if any, for modifying laws governing it. No final decision has been taken as yet on the introduction of an Industrial Relations Bill.

Earnings of Factory Workers

2112. **SHRI JYOTIRMOY BOSU:** Will the Minister of LABOUR be pleased to state:

(a) index of real earnings of the factory workers industry-wise from 1970-71 to 1979-80; and

(b) factors responsible for rise or fall in the real earnings?

THE MINISTER OF LABOUR (SHRI T. ANJIAH): (a) A statement showing Index Numbers of real earnings of factory workers under the Payment of Wages Act for the years from 1970 to 1975 compiled by the Labour Bureau is attached. Industry-wise figures of the Index of real earnings are not compiled.

(b) Real earnings of factory workers are affected by changes in retail prices of consumer articles and by the level of money incomes.

The index numbers of real earnings compiled by the Labour Bureau are not comparable as the number of factories reporting and the workers they cover vary from year to year.

Statement

Index Numbers of real earnings of factory workers, earnings less than Rs. 400/- per month in manufacturing industries as compiled by Labour Bureau.

Base 1961-100

Year	All India Consumer Price Index Numbers	Index Numbers of real earnings
1	2	3
1970	178	101
1971	183	101
1972	194	103
1973	228	92
1974	293	71
1975	310	67

Note : (1) The above figures relating to the factory workers exclude those for Railway workshops and groups of industries seasonal in character consisting of food beverages, tobacco and gins and Presses but exclude defence installations.

(2) The Payment of Wages Amendment Act, 1976 extends the application of the Act to persons drawing less than Rs. 1000/- per month from an earlier limit of less than Rs. 400/- per month, hence it has not been possible to compile index of money/real earnings for the years 1976 and onwards for want of returns from different States under the revised coverage.

Conversion of Ahmedabad-Okha Line

2113. SHRI D. P. JADEJA: Will the Minister of RAILWAYS be pleased to state :

(a) the progress achieved in regard to conversion of Ahmedabad to Okha metre gauge rail line into broad gauge rail line; and

(b) when this line will be completed and opened for traffic?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Gauge conversion of Viramgam-Hapa section 288 kms. of Viramgam-Okha-Porbandar project is scheduled to be opened shortly. The remaining portion from Hapa to Okha/Porbandar is scheduled for completion in 1981-82.

Reorganisation of Railway Zones

2114. SHRI D. P. JADEJA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to re-organise the present Railway Zones; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). A Proposal is under consideration, only

to reorganise the existing Northern and Western Railway Zones to carve out an additional Metre-Gauge Zone.

महिला श्रमिकों के संबंध में सर्वेक्षण

2115. श्री छोटूभाई गामित : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या विभिन्न राज्यों में महिला श्रमिकों तथा असंगठित महिला श्रमिकों और कार्यालयों तथा उद्योगों में कार्य कर रही महिलाओं के संबंध में कोई सर्वेक्षण किया गया है ; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

श्रम मंत्रालय में राज्य मंत्री (श्री टी. अंबेडकर) : (क) और (ख). महिला श्रमिकों के संबंध में श्रम ब्यौरों द्वारा कुछ अध्ययन किए गए। यद्यपि, राज्यवार ब्यौरे उपलब्ध नहीं हैं, लेकिन अध्ययनों या सर्वेक्षणों के कुछ ब्यौरे नीचे दिये गये हैं :—

(1) 1941-75 की अवधि के दौरान खनन उद्योग में महिला श्रमिकों की सहभागिता की प्रवृत्ति का अध्ययन ;

(2) 1977 में पांच उद्योगों—अर्थात् कपास, जूट रेशम, कपड़ा, अभ्रक और खाद्य संसाधन कारखानों से संबंधित कुछ चुने हुए प्रतिष्ठानों में एक द्रूत सर्वेक्षण किया गया ताकि यह मालूम किया जा सके कि क्या इन उद्योगों में हाल ही के वर्षों में महिलाओं के रोजगार में कमी हुई है ;

(3) 1978 में तीन उद्योगों—अर्थात् वस्त्र, उत्तम एवं औषधीय रसायन तथा इलेक्ट्रॉनिक उद्योगों - से संबंधित चुने हुए यूनिटों में सर्वेक्षण किया गया।

(4) 1974-75 की अवधि के दौरान की गई ग्रामीण श्रमिक जांच कृषि श्रमिक परिवारों और अन्य असंगठित ग्रामीण श्रमिकों में पुरुष, महिला और बच्चों से संबंधित है।

(5) बागान में भी एक क्षेत्रीय अध्ययन किया गया। इस की रिपोर्ट अभी प्रकाशित की जानी है।

1977 में रजिगार और प्रशिक्षण महा-निदेशालय ने एक सर्वेक्षण किया ताकि दिल्ली की पुनर्वास कालोनियों में स्व-नियोजित महिलाओं के व्यावसायिक ढांचे का पता लगाया जा सके।

Late running of Trains in South

2116. SHRI M. RAM GOPAL REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government of Andhra Pradesh has conveyed its unhappiness to the centre over the late running of trains in South; and

(b) if so, the reasons therefor and the remedial measures taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No.

(b) Does not arise.

Ferry Launch Service in Gujarat

2117. SHRI NAVIN RAVANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state whether Government have plan to start ferry-launch service from Bhavnagar to Broach or Dahej in Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): According to the information available with the Government of India, the Government of Gujarat have a plan to start ferry service between Gogha (near Bhavnagar) and Dahej (near Broach).

Expenditure Incurred on Foreign Tours by Former Foreign Ministers

2118. SHRI NAVIN RAVANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total expenditure involved in frequent foreign trips undertaken

by the former Foreign Ministers both of Janata Party and Lok-Dal—Congress (U) Government during the last three years—trips-wise and yearwise; and

(b) what were the purposes of such trips?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). A statement is placed on the Table of the House. [Placed in Library. See No. LT-910/80].

Rubber Contraceptive Project in Maharashtra

2119. SHRI R. K. MHALGI: Will the Minister of HEALTH be pleased to state:

(a) whether a proposal from the State Industrial and Investment Corporation of Maharashtra for establishment of a project for rubber contraceptive has been pending consideration in his Ministry for a long time;

(b) if so, since how long the proposal is pending;

(c) the likely demand for the rubber contraceptives by 1982-83 and the expected production for the same year; and

(d) how soon Government will clear the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes. A reference was received about it on 29-11-1979 from the Department of Industrial Development. The proposal is being looked into by the Ministry of Health.

(c) The demand projections based on recent trends of consumption have not been finalised and the expected additional production excluding the

present installed capacity in this country (about 475 million pieces per annum) would depend upon additional capacity as may be created.

(d) As soon as all relevant considerations could be taken into account.

Joint assessment by India and Pakistan about Military Requirements

2120. SHRI INDRAJIT GUPTA: Will the Minister of External Affairs be pleased to state :

(a) whether Pakistani President, General Zia-ul-Haq, had suggested joint assessment by India and Pakistan of the military strength and requirements of both countries;

(b) if so, whether any reply was given by India to this suggestion; and

(c) Government's reaction to Zia-ul-Haq's radio broadcast alleging that India had started an "arms race"?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). The Pakistan President General Zia-ul-Haq had raised this matter with us in a very general way, without defining the scope or role of such an assessment. As such it is not possible to discuss the matter. In any case for such talks to be meaningful, it is necessary first to have trust and confidence between the two countries.

(c) President Zia-ul-Haq's allegation is without foundation.

Destruction of Forests at Darrah

2121. SHRI MANPHOOL SINGH CHAUDHARY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the doubling of Delhi-Bombay rail track on the Western Railway is causing heavy destruction of forests at Darrah near Kota;

(b) whether it is also a fact that the forest of Darrah now appears bald

and desolate due to limitless felling of trees;

(c) whether any steps have been proposed to substitute the large-scale annihilation of trees in the Darrah region; if so, the details thereof; and

(d) what steps are proposed to be taken to check the destruction of trees for track and also to prohibit the thousands of labourers working the doubling track project not to use trees as fuel?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) to (d). Do not arise. Railway's policy is to plant more trees.

Vikramsheela Express

2122. SHRI D. P. YADAV: Will the Minister of RAILWAYS be pleased to state :

(a) whether there has been a persistent demand by the People of North Eastern part of the State of Bihar to run more fast trains to cater to the needs of the area;

(b) whether Government agreed in principle to run Vikramsheela Express daily; and

(c) if so, the period from which this train is expected to run as a daily passenger service train?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) No.

(c) Does not arise.

Membership of Trade Unions of Port Dock Workers

2123. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR be pleased to state the membership figures, as on 31st December, 1978, of

the various trade unions of port and dock workers in respect of each Port Trust and each Dock Labour Board as verified officially by the Chief Labour Commissioner?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): A statement is laid on the Table of the House. (Placed in Library See No. LT-971/80).

Arrears of P.F. Dues against Khardah Jute Mills

2124. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR be pleased to state :

(a) whether the Khardah Jute Mills has been under Government of India management since 1977;

(b) whether the management is in default of Provident Fund dues amounting to over Rs. 26 lakhs;

(c) whether the books and accounts of the Provident Fund have not been audited since 1972;

(d) whether numerous representations have been made by the affected employees; and

(e) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes.

(b) to (e). The requisite information is being collected and will be laid on the Table of the House.

साहेबगंज-डुम्का लाईन

2125. श्री समीन्द्रबोस: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गोदेवा होकर साहेबगंज और डुम्का के बीच रेलवे लाईन बिछाने की कोई योजना है ;

(ख) यदि हां, तो उसके कब तक पूरा हो जाने की आशा है ; और

(ग) यदि नहीं, तो तत्सम्बन्धी कारण क्या हैं ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन): (क) जी नहीं ।

(ख) और (ग). प्रश्न नहीं उठता ।

गुजरात में चिकित्सा सुविधाओं के लिए केन्द्रीय सहायता

2126. श्री छीतूभाई गामित : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या गुजरात सरकार के वर्ष 1977 से मार्च 1980 तक गुजरात के ग्रामीण क्षेत्रों में और अधिक चिकित्सा सुविधायें प्रदान करने हेतु केन्द्र सरकार से कितनी सहायता मांगी और राज्य सरकार को प्रति वर्ष कितनी सहायता दी गई ;

(ख) गुजरात में ऐसे कितने गांव हैं जहां डाक्टर तथा दाईं उपलब्ध नहीं हैं; और

(ग) केन्द्र सरकार की इन योजनाओं का ब्यौरा क्या है जिनमें गुजरात के गांवों में ऐसी चिकित्सा सुविधायें देने की व्यवस्था करना है और उनके लिए कितनी राशि आबंटित की गई है तथा आबंटित की जानी है?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन सास्कर): (क) गुजरात राज्य को किये गये आबंटन का वर्षवार ब्यौरा अनुबंध-एक में दिया गया है।

(ख) वर्तमान पैटर्न के अनुसार 80,000 से 100,000 जनसंख्या वाले प्रत्येक ब्लॉक में एक प्राथमिक स्वास्थ्य केन्द्र तथा प्रति 10,000 जनसंख्या के लिए एक उप-केन्द्र खोला गया है। एक प्राथमिक स्वास्थ्य केन्द्र में 2 से 3 डाक्टर होते हैं और उप-केन्द्र में एक मिड-वाइफ और एक स्वास्थ्य कार्यकर्ता होता है। प्रति 5,000 जनसंख्या के लिए चरणबद्ध रूप से एक मिडवाइफ और एक स्वास्थ्य कार्यकर्ता देने का विचार है। इसके

अलावा प्रत्येक गांव में एक प्रशिक्षित दाई और एक जन स्वास्थ्य रक्षक दिया गया है। इस पैटर्न के अनुसार 251 प्राथमिक स्वास्थ्य केन्द्र और 1920 उप-केन्द्र खोले गए हैं और गुजरात में 19,200 जन स्वास्थ्य रक्षकों और 14,942 दाइयों को प्रशिक्षण दिया जा चुका है।

(ग) ग्रामीण क्षेत्रों में बढ़िया चिकित्सा और स्वास्थ्य सुविधाएं प्रदान करने के लिए भारत सरकार ने जो योजनाएं शुरू की हैं उनमें से कुछक निम्नलिखित हैं :-

1. बहु-द्देशीय कार्यकर्ता योजना
2. जन स्वास्थ्य रक्षक योजना
3. दाई प्रशिक्षण योजना
4. चिकित्सा शिक्षा योजना का रिओरियन्टेशन

गुजरात के सभी जिलों में बहु-द्देशीय कार्यकर्ता योजना के अन्तर्गत अब विषय-परि-चायक प्रशिक्षण पूरा कर लिया गया है। इसी तरह जो जन स्वास्थ्य रक्षक योजना अक्टू-बर, 1977 में शुरू की गई थी, उसका राज्य के सभी प्राथमिक स्वास्थ्य केन्द्रों में विस्तार किया जा चुका है।

चिकित्सा शिक्षा रिओरियन्टेशन योजना के अन्तर्गत जन स्वास्थ्य के चिकित्सा छात्रों तथा संकाय सदस्यों के रिओरियन्टेशन के लिए राज्य के प्रत्येक कालेज को तीन-तीन मोबाइल क्लिनिक दे दिए गए हैं। ये मोबाइल क्लिनिक ग्रामीण क्षेत्रों को विशेषज्ञ सेवाएं भी प्रदान करेंगे।

1980-81 के दौरान राज्यों को जो धन दिया गया है वह इस प्रकार है :-

जन स्वास्थ्य रक्षक योजना	100.00
	लाख रुपये
बहु-द्देशीय कार्यकर्ता योजना	16.00
	लाख रुपये
दाई प्रशिक्षण	आवंटन को अभी अंतिम रूप नहीं दिया गया है।

चिकित्सा शिक्षा रिओरियन्टेशन योजना शून्य

छठी पंचवर्षीय योजना के दौरान गुजरात के आवंटन अभी विचाराधीन हैं तथा 1980-85 की योजना को अंतिम रूप दिए जाने के बाद ही इनका पता चलेगा।

विवरण

गुजरात राज्य को किये गये आवंटन का वर्षवार ब्यौरा।

योजना का नाम	किया गया आवंटन		
	1977-78	1978-79	1979-80
	(रुपये लाखों में)		
जन स्वास्थ्य रक्षक योजना	44.18	261.67	120.23
बहु-द्देशीय कार्यकर्ता योजना	20.48	31.18	16.275
दाई प्रशिक्षण योजना	7.65	15.00	16.40
चिकित्सा शिक्षा रिओरियन्टेशन योजना	शून्य	शून्य	23.95

Cars, Trucks and Buses of Port Authority at Haldia

2127. SHRI NARAYAN CHOUBEY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the cars, trucks and buses of the Port Authority at Haldia base are lying idle for petty repairs for many months;

(b) whether the mechanical shop existing at Haldia is also not working properly;

(c) whether the Port Authority is hiring cars, buses and trucks from private companies to do jobs; and

(d) if so, what amount has been paid to these private parties during the last six months ending on 31-5-80?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH)

(a) Out of 38 motor vehicles at Haldia Dock, 20 are on roads, 14 are under minor repairs and four are lying idle, requiring major repairs.

(b) No, the mechanical workshop at Haldia is working to its capacity.

(c) Yes

(d) Rs. 7.78 lakhs.

Representation from Labour Member of Calcutta Dock Labour Board

2128. SHRI NARAYAN CHOUBEY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government have received a representation from the labour members of the Calcutta Dock Labour Board against restoration of administrative body at Calcutta Dock Labour Board;

(b) if so, what are the main points of objection; and

(c) what Government propose to do in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). Government have received representation from four labour members of Calcutta Dock Labour Board and also from some other unions protesting against proposal to restore the Administrative Body of Stevedores in Calcutta Dock Labour Board on the ground that the Administrative Body had earlier indulged in lot of malpractices and industrial peace in Calcutta port might be disturbed if the Body is restored.

(c) Government is examining the matter, taking into account the views of all interests concerned and also the position prevailing at other Dock Labour Boards.

Travelling on Roof of a Train

2129. SHRI SUBODH SEN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that a good number of passengers move on the roof of trains;

(b) if so, to what extent this is caused due to lack of accommodation in regular seats; and

(c) whether there have been cases of accidents due to this?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) No such record is maintained. However, from observations, it has been noticed that some passengers indulge in roof riding either as a matter of habit or in a spirit of bravado even when accommodation is available inside the compartments. Instances of roof travel sometimes also occur because of extraordinary rush of traffic such as during holidays, melas, fairs, etc, despite strengthening of trains and running of special

trains. Ticketless travellers, vendors, etc. also travel on the roof of the train to avoid detection.

(c) Yes.

Steamer Watchman at Calcutta Port

2130. SHRI NARAYAN CHOUBEY:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal or scheme to set up a pool for the steamer watchmen at Calcutta port; and

(b) if so, what will be the conditions of services and employment of such watchmen?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). A private pool of watchmen for work on ships at Calcutta port is proposed to be set up. A Committee consisting of the representatives of shipping companies, unions of watchmen and Calcutta port Trust is scrutinising cases of individual watchmen to be included in the private pool. After the strength of watchmen to be included in the pool is determined, the representatives of shipping companies will hold discussions with unions for settling conditions of service and employment of watchmen in the pool.

Timber Merchants of Midnapur District

2131. SHRI NARAYAN CHOUBEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the timber merchants of West Bengal,

particularly of Midnapur District are facing serious difficulty in securing wagons;

(b) whether Government are aware that a large number of Adivasi and Harijan workers are out of job due to this as well as the trade is in deep crisis;

(c) whether Government are contemplating to give some immediate relief to the trade so as to save it from a total collapse; and

(d) if so, the measures proposed in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) to (d). Do not arise.

Re-employment of Casual Workers

2132. SHRI SATYA GOPAL MISRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal under consideration to re-employ the retrenched workers of the Panskura-Haldia (South Eastern Railway) section in the Howrah-Amta-Champadanga construction under South Eastern Railway;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). The

retrenched casual labourers of Panskura-Haldia Section were employed under the control of DEN(C)/Kharagpur. On closure of the said project they were retrenched. The question of their re-employment will be considered when a new work is sanctioned in this area. Howrah-Amta-Chempadanga construction is under DEN(C) Garden Reach and this is a separate employing unit. The retrenched labour of this unit have to be catered for first. After this the Pashura-Haldia Labour can be employed in this unit if necessity still existed.

सीकर अंकनन पर प्रतीक्षालय

2133. श्री कुम्भाराम आर्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सीकर रेलवे स्टेशन से प्रतिदिन अनेक रेलगाड़ियां गुजरती हैं ;

(ख) यदि हां, तो वहां पर यात्रियों के लिए कितने प्रतीक्षालय हैं ; और

(ग) यदि एक भी प्रतीक्षालय नहीं है तो इसके क्या कारण हैं ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन)

(क) जी हां ।

(ख) यहां पर उच्च दर्जे के दो प्रतीक्षालय हैं—एक पुरुषों के लिए तथा दूसरा महिलाओं के लिए । इसके अलावा, यहां पर दूसरे दर्जे के यात्रियों के इस्तेमाल के लिए एक प्रतीक्षालय भी है ।

(ग) प्रश्न नहीं उठता ।

ग्रामीण स्वास्थ्य योजना पर व्यय

2134. श्री भगवान बंबे : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) ग्रामीण स्वास्थ्य योजना पर प्रत्येक राज्य में अब तक कितनी धनराशि खर्च की गई है ;

(ख) क्या इस योजना की उपयोगिता के बारे में सरकार को राज्य सरकार की ओर से कोई टिप्पणी प्राप्त हुई है ;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(घ) यदि नहीं, तो क्या सरकार का विचार इस योजना में संशोधन करने का है ?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन सास्कर):

(क) वर्ष 1977-78, 1978-79 तथा 1979-80 के दौरान राज्यवार आबंटन का एक विवरण 1 में दे दिया गया है । 1977-78 और 1978-79 के आबंटन जहां इस योजना पर विचारें गये कुल खर्च के लिए किये गये थे, वहां 1979-80 का आबंटन विचारें हुए खर्च का केवल 50 प्रतिशत है, क्योंकि पहली अप्रैल, 1979 से स्वीकृत पैटर्न के अनुसार 50 प्रतिशत खर्च सम्बन्धित राज्य सरकारों द्वारा वहन किया जाना था।

(ख) और (ग) . जी हां । एक विवरण 2 में दिया गया है ।

(घ) राज्य सरकारों से मिली टिप्पणियों और सुझावों तथा द्वितीय मूल्यांकन रिपोर्ट (1979) में निहित निष्कर्षों तथा सुझावों के आधार पर इस योजना में उसके 2 अक्टूबर, 1979 से आरम्भ होने वाले तीसरे चरण में कुछ संशोधन कर दिये गये हैं ।

विवरण-1

राष्ट्रीय स्वास्थ्य योजना (जनस्वास्थ्य रक्षक योजना) के अधीन 1977-78, 1978-79 तथा 1979-80 के दौरान प्रत्येक राज्य/संघ शासित क्षेत्र को दिए गये धन का विवरण।

पहली अप्रैल 1979 से राज्यों को खर्च का 50 प्रतिशत और संघ शासित क्षेत्रों को शत प्रतिशत खर्च केन्द्रीय निधि में से पूरा किया जा रहा है।

(रुपये लाखों में)

क्रम संख्या	राज्य/संघ शासित क्षेत्र का नाम	अक्टूबर, 1977 से मार्च 1978 तक का आबंटन (नकद)	1978-79 आबंटन (नकद तथा सामग्री)	1979-80	
				आबंटन (नकद तथा सामग्री)	आबंटन (नकद) (केन्द्रीय हिस्से का 50 प्रतिशत)
1	2	3	4	5	6
1	आन्ध्र प्रदेश	49.78	188.79	353.22	141.60
2	असम	4.29	37.24	103.07	31.83
3	बिहार	13.13	103.48	182.27	41.80
4	गुजरात	44.18	261.67	501.55	120.23
5	हरियाणा	10.82	70.87	125.70	35.15
6	हिमाचल प्रदेश	5.10	37.88	80.45	26.13
7	जम्मू व काश्मीर	—	—	—	—
8	कर्नाटक	—	—	253.92	19.95
9	केरल	—	—	—	—
10	मध्य प्रदेश	21.82	126.69	279.06	105.93
11	महाराष्ट्र	47.66	175.75	172.21	104.50
12	मणिपुर	4.48	29.49	28.91	10.93
13	मेघालय	1.29	7.82	13.83	6.18
14	नागालैंड	1.51	15.69	18.86	2.85
15	उड़ीसा	6.36	91.73	329.34	106.40

1	2	3	4	5	6
16 पंजाब		9.44	48.77	77.94	19.95
17 राजस्थान		11.33	75.35	160.90	37.05
18 सिक्किम		1.70	8.96	5.03	1.90
19 तामिलनाडु		--	--	--	--
20 त्रिपुरा		0.74	10.02	11.31	2.38
21 उत्तर प्रदेश		77.90	345.00	613.41	258.44
22 पश्चिम बंगाल		3.15	81.55	234.66	53.20
23 अरुणाचल प्रदेश		2.42	11.21	--	--
24 गोम्हा, दमण व द्वीप		1.26	13.32	11.79	12.68
25 मिजोरम		1.17	7.28	11.79	15.50
26 पान्डिचेरी		1.70	12.26	9.16	7.05
27 अण्डमान व निकोबार द्वीप समूह		0.73	4.30	11.68	11.68
28 चंडीगढ़		0.25	2.24	1.26	1.26
29 दादर व नागर हवेली		0.43	2.24	1.26	1.26
30 दिल्ली		0.45	3.72	2.51	2.51
31 लक्षद्वीप		0.19	4.40	--	--
32 ग्रामीण स्वास्थ्य प्रशिक्षण केन्द्र नजफगढ़ (दिल्ली)		0.70	4.28	3.77	3.77
योग		324.05	1787.00	3598.86	1182.11

विवरण - 2

जन स्वास्थ्य रक्षक योजना, जो ग्रामीण स्वास्थ्य योजना के नाम से जानी जाती है, के दो बार मूल्यांकन अध्ययन किये गये। पहला अध्ययन 1978 में उस समय किया गया था जब इसका पहला चरण चल रहा था और दूसरा अध्ययन उस समय किया गया जब इसका दूसरा चरण लगभग पूरा होने का था। ये अध्ययन राष्ट्रीय स्वास्थ्य और परिवार कल्याण संस्थान तथा 6 अन्य संस्थाओं द्वारा किए गये। इन दोनों रिपोर्टों से पता चलता है कि इस योजना

का लोगों ने जोरदार स्वागत किया है। इस योजना पर केन्द्रीय स्वास्थ्य परिषद और केन्द्रीय परिवार कल्याण परिषद की पहली जनवरी, 1978 को हुई संयुक्त बैठक में विचार-विमर्श किया गया था इसके पश्चात राष्ट्रीय स्तर पर हुई संयुक्त बैठकों में भी इसकी समीक्षा की गई। इस विषय पर एक बार पुनः 26-28 अप्रैल, 1980 को हुई राज्य स्वास्थ्य सचिवों तथा स्वास्थ्य सेवा निदेशकों की बैठक में भी विचार-विमर्श किया गया था। उपर्युक्त

बैठक में निम्नलिखित मुख्य सुझाव दिये गये थे:--

(1) जन स्वास्थ्य रक्षक योजना की प्रगति की समीक्षा करने तथा वित्तीय सहायता के सांभेदारी प्रतिमान (शेयर्ड पैटर्न) को लागू करने के परिणामस्वरूप इस कार्यक्रम को जिन प्रतिकूल प्रभावों का सामना करना पड़ा उन्हें देखने के पश्चात् यह बैठक जोरदार सिफारिश करती है कि भारत सरकार जन स्वास्थ्य रक्षक योजना को शतप्रतिशत केन्द्र प्रायोजित योजना का पुराना दर्जा प्रदान करें।

(2) योजना की मूल्यांकन रिपोर्टों से इस कार्यक्रम की अनेक कमियां सामने आई हैं। परिणामस्वरूप भारत सरकार ने संशोधित दिशा निर्देश जारी किए हैं। राज्यों को चाहिए कि वे मूल्यांकन रिपोर्टों के निष्कर्षों पर तुरन्त कार्यवाही करें और इसमें और सुधार करने के लिए अपने सुझाव इस मंत्रालय को भेज दें।

(3) जिन राज्यों ने वित्तीय अभाव के कारण इस योजना का और विस्तार न करने का निर्णय लिया है उनसे अनुरोध किया गया है कि वे इस विषय को एक बार फिर अपने-अपने योजना तथा वित्त विभागों के साथ उठाये उन पर दबाव डालें, उन्हें अपेक्षित धन दिया जाए ताकि मूलभूत संकल्पना के अनुकूल इस योजना का विस्तार किया जा सके। इस सम्बन्ध में पंजाब सरकार के प्रतिनिधि ने अनुरोध किया कि नूरपुर बेदी में वे जो वैकल्पिक योजना चला रहे हैं, उसका मूल्यांकन भारत सरकार द्वारा नियुक्त एक दल से कराया जाए ताकि पंजाब जन स्वास्थ्य रक्षक योजना के लिए उपलब्ध पैटर्न पर भारत सरकार से वित्तीय सहायता ले सके।

(4) जन स्वास्थ्य रक्षक योजना के अंतर्गत निःशुल्क सेवायें सुलभ की जाती हैं। राज्य ध्यान रखें कि ये जन स्वास्थ्य रक्षक कोई गलत हथकण्डे न अपनाने लगें और जनता को सुविधायें देने के एवज में धन न लेने लगें।

(5) पिछले दिनों जन स्वास्थ्य रक्षकों से इस आशय की शिकायतें मिलती रही हैं कि उन्हें कई महीनों से न तो वेतन

मिल रहा है और न ही उन्हें नियमित रूप से दवाइयां मिल रही हैं। राज्यों से यह अनुरोध किया गया कि मानदेय का भुगतान करने तथा कम्पोजिट किट के रूप में दवाइयों की सप्लाई करने का ध्यान रखा जाए।

(6) जन स्वास्थ्य रक्षकों की निरन्तर शिक्षा के लिए व्यवस्था करना जरूरी है। इस दिशा में राज्य सरकारों को व्यापक सुझाव पहले ही भेजे जा चुके हैं। राज्य सरकारों से कहा गया है कि नियमित अन्तराल के पश्चात् जन स्वास्थ्य रक्षकों को निरन्तर शिक्षा देने की व्यवस्था की जाती रहे ताकि उनकी कार्यकुशलता में सुधार लाया जा सके जिससे वे लोगों की और अधिक सेवा कर सकें।

(7) जन स्वास्थ्य रक्षकों को निरोध के डिपो होल्डर के रूप में नियुक्त करने के निर्णय की प्रशंसा की गई। इस योजना से जहां जन स्वास्थ्य रक्षकों की माफत प्रत्येक गांव में निरोध उपलब्ध हो जाएंगे वहां इस योजना से जन स्वास्थ्य रक्षकों को प्रोत्साहन मिलेगा और वे लोग परिवार नियोजन के कार्य में और दिलचस्पी लेने लगेंगे।

(8) यह सुझाव दिया गया कि ऐसे राज्यों को भारत सरकार द्वारा जन स्वास्थ्य रक्षक योजना चलाने की अनुमति दे दी जाएगी जो उन क्षेत्रों में इस योजना को चलाना चाहते हैं जिनमें अभी तक बहुधंधी कार्यकर्ता योजना नहीं चलाई गई है।

Wagon Industry

2135. SHRI M. V. CHANDRASHEKHARA MURTHY:

SHRI P. M. SAYEED:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that wagon industry has pointed out that Railways refusal to enlarge their off-take of wagons is leading to a situation facing closure now and in future India would be forced to buy wagons from abroad;

(b) whether they have also pointed out that Railways are certainly not

planning to tackle the rising volume of goods traffic;

(c) whether it is also a fact that wagon procurement by the Railways had progressively come down over the previous year; and

(d) if so, the main reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). No,

(d) Does not arise.

Statement correcting the reply to USQ No. 933 dt. 18-3-1980 re. Irrigation schemes of Rajasthan

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY).

In reply to part (a) of Unstarred Question No. 933 asked by Shri Mool Chand Daga, in the Lok Sabha on 18-3-1980 regarding irrigation schemes of Rajasthan, a statement showing the position of examination of irrigation schemes in Rajasthan was enclosed. In the last column of the statement viz. 'Position of the examination' against Sl. No. 6 "Bundi Branch Extension Scheme, Chambal Project Stage-I" the following position was indicated:—

"The Schemes have inter-State aspects as they envisage utilisation of surplus Ravi Beas waters through Bhakra main line canal. In the Inter-State meeting taken by Secretary, Department of Irrigation on 7-11-1979, the State Engineers of Rajasthan have been advised to carry out alternative studies of supplying water to the Command area of these schemes."

It has now been noticed that the above position pertains to Sl. No. 7 and 8 only and was incorrectly indicated against Sl. Nos. 6, 7 and 8. The correct position of the scheme mentioned at Sl. No. 6 of the statement is the same as indicated against Sl. No. 5 of the statement.

Thus the position indicated against Sl. No. 5 applies to Sl. Nos. 5 and 6 and that shown against Sl. Nos. 6, 7 and 8 applies to Sl. Nos. 7 and 8 only.

This statement could not be laid on the Table of the House earlier as the Lok Sabha had been prorogued.

12 hrs.

RE. ALLEGED ASSAULT ON MEMBERS OF PARLIAMENT AT BAGHPAT (U.P.)

(Interruptions)

MR. SPEAKER: You get my permission first; one by one. Shri Paswan.

श्री राम बिलास पासवान (हाजीपुर). अध्यक्ष महोदय, मैंने एक एडेजर्नमेंट मोशन दिया है। बागपत में यहां से हम लोग चार एम. पी. गए थे जहां तीन आदमियों की हत्या की गई थी और एक महिला के साथ पुलिस द्वारा बलात्कार किया गया था। वहां हम लोगों के ऊपर पथराव हुआ है और वहां पुलिस अधिकारियों ने हम लोगों के ऊपर अपने गुंडों को रख कर हमला करवाया है। देखिये, यह कोई पार्टी का सवाल नहीं है... (ब्यवधान)

MR. SPEAKER: Now listen to me. I have received a privilege motion also. I am asking for facts. It is a serious matter. Let me get facts. Then I will decide

श्री राम बिलास पासवान: कम से कम सदन को तो जानकारी देने दीजिए। मैं कहता हूँ कि कम से कम हम लोगों के साथ में जो घटना घटी है इस की सदन को तो जानकारी देने दीजिए। यह कोई पक्ष का मामला नहीं है... (ब्यवधान)...

SHRI CHANDRAJIT YADAV (Azamgarh): Those Members who were present have given the facts. It is not for the police to enquire whether the Members were ill treated. The police are not to give the report

MR. SPEAKER: I have taken note of that.

SHRI CHANDRAJIT YADAV: Who will make the enquiry and who will give the report? I should like to know whether the same sub inspector will make the enquiry and give the report?

MR. SPEAKER: I have to get facts from the Home Ministry.

SHRI CHANDRAJIT YADAV: Let the Home Minister make a spot visit and then report; then we can understand. You also listen to the Members. We will not accept the